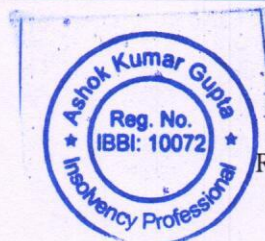


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**INODAYA FOODS PRIVATE LIMITED, MANUFACTURING OF MILK & MILK PRODUCTS**  
**IN KURUKSHETRA, INDIA**

(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                              |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                             | INODAYA FOODS PRIVATE LIMITED<br>PAN : AABCJ8976E<br>CIN: U15202HR2006PTCO36441                                                                                                              |
| 2.                   | Address of the registered office                                                                                                      | H.B. 364, Pipli Ladwa Road, VPO Mathana, Thesil Thanesar, Kurukshetra, Kurukshetra, Haryana-136131                                                                                           |
| 3.                   | URL of website,                                                                                                                       | No website of the Corporate Debtor                                                                                                                                                           |
| 4.                   | Details of place where majority of fixed assets are located                                                                           | H.B. 364, Pipli Ladwa Road, VPO Mathana, Thesil Thanesar, Kurukshetra, Kurukshetra, Haryana-136131                                                                                           |
| 5.                   | Installed capacity of main products/ services                                                                                         | *1.50 Lakhs LTR. Milk Per day.<br>*12.00 Tons of Milk Powder Per Day                                                                                                                         |
| 6.                   | Quantity and value of main products/ services sold in last financial year                                                             | FY 2018-19- Rs. 268.54 Crore<br>FY 2019-20- Rs. 148.71 Crore<br>No information thereafter.                                                                                                   |
| 7.                   | Number of employees/ workmen                                                                                                          | NIL                                                                                                                                                                                          |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | May be obtained by sending email at <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a> ,<br>CC: <a href="mailto:cmaashokgupt@gmail.com">cmaashokgupt@gmail.com</a> |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | May be obtained by sending email at <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a>                                                                             |
| 10.                  | Last date for receipt of expression of interest                                                                                       | 22/08/2026                                                                                                                                                                                   |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                | 29/08/2026                                                                                                                                                                                   |
| 12.                  | Last date for submission of objections to provisional list                                                                            | 03/09/2026                                                                                                                                                                                   |
| 13.                  | Date of issue of Final list of prospective resolution applicants                                                                      | 12/09/2026                                                                                                                                                                                   |
| 14.                  | Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospective resolution applicants       | 15/09/2026                                                                                                                                                                                   |
| 15.                  | Last date for submission of Resolution Plans                                                                                          | 16.10.2026                                                                                                                                                                                   |
| 16.                  | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a> ,<br>CC: <a href="mailto:cmaashokgupt@gmail.com">cmaashokgupt@gmail.com</a>                                     |
| 17.                  | Details of the corporate debtor's registration status as MSME                                                                         | Corporate Debtor is not registered as MSME.                                                                                                                                                  |



Date: 04/08/2026  
Place : Delhi

**ASHOK KUMAR GUPTA**  
Resolution Professional of INODAYA FOODS PRIVATE LIMITED,  
IP Reg Number: IBBI/IPA-003/IP-N00010/2016-2017/10072  
Office: Plot No. 6, First Floor, State Bank Nagar,  
Outer Ring Road, Paschim Vihar, New Delhi-110063  
Email: [cirp.inodayafoods@gmail.com](mailto:cirp.inodayafoods@gmail.com),  
IP Reg. Address: LD-46, Pitampura, Delhi-34,  
Email: [cmaashokgupt@gmail.com](mailto:cmaashokgupt@gmail.com)



| क्रॉप हेल्थ प्रोडक्ट्स प्राइवेट लिमिटेड<br>(CIN: U24231DL1971PTC005716)                                                                                                                                                                                                                                                                                                                                                                                                    |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| कार्यालय का पता : दुकान संख्या 105, सागर कॉम्प्लेक्स, फ्लैट संख्या 4, सीडी-ब्लॉक, पीतम्पुरा, दिल्ली – 110034.                                                                                                                                                                                                                                                                                                                                                              |
| सार्वजनिक सूचना – कंपनी के नाम में परिवर्तन                                                                                                                                                                                                                                                                                                                                                                                                                                |
| एतद्वारा सार्वजनिक सूचना दी जाती है कि कंपनी अधिनियम, 2013 की धारा 18 तथा अन्य लागू प्राधान्यों, यदि कोई हो, के अनुपालन में तथा कंपनियों के रजिस्ट्रार (Registrar of Companies) द्वारा नवीन निगमण प्रमाणपत्र (Certificate of Incorporation) जारी किए जाने के उपरान्त, कंपनी का नाम निम्नानुसार परिवर्तित कर दिया गया है।                                                                                                                                                   |
| क्रॉप हेल्थ प्रोडक्ट्स लिमिटेड<br>(CIN: U24231DL1971PTC005716)                                                                                                                                                                                                                                                                                                                                                                                                             |
| से बदलकर                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| क्रॉप हेल्थ प्रोडक्ट्स प्राइवेट लिमिटेड<br>(CIN: U24231DL1971PTC005716)                                                                                                                                                                                                                                                                                                                                                                                                    |
| कंपनी के नाम में यह परिवर्तन, कंपनियों के रजिस्ट्रार द्वारा जारी नवीन निगमण प्रमाणपत्र में उल्लिखित तिथि से प्रभावी हो गया है। यह भी स्पष्ट किया जाता है कि कंपनी के नाम में परिवर्तन से कंपनी की वित्तिक स्थिति, संरचना, अधिकार, दायित्व, उत्तरदायित्व, अनुबंध अथवा कंपनी द्वारा या उसके विरुद्ध संबंधित किसी भी कार्यवाही पर कोई प्रभाव नहीं पड़ेगा। कंपनी अब अपने नए नाम "क्रॉप हेल्थ प्रोडक्ट्स प्राइवेट लिमिटेड" के अंतर्गत पूर्ववत् अपना व्यवसाय संचालित करती रहेगी। |
| क्रॉप हेल्थ प्रोडक्ट्स प्राइवेट लिमिटेड की ओर से एवं उसके प्राधिकरण से मोहित धुनानी निदेशक                                                                                                                                                                                                                                                                                                                                                                                 |
| दिनांक : 03.08.2026<br>स्थान : नई दिल्ली                                                                                                                                                                                                                                                                                                                                                                                                                                   |

| फॉर्म-जी<br>अतिरिचि की अभिव्यक्ति हेतु आमंत्रण<br>इनोवेटा फूड्स प्राइवेट लिमिटेड<br>कुच्छेत्र, भारत में फिस्क और फिस्क उत्पादों का विनिर्माण<br>(हिता और शेयर अक्वा (डॉरपोर्ट बिक्रेटों के लिए हिता सम्पन्न प्रक्रिया)<br>विनिर्माण, 2016 के विनिर्माण 202 के उप-विनिर्माण(1) के बर्तन) |                                                                                                    |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|
| प्रस्तावित विवरण                                                                                                                                                                                                                                                                        |                                                                                                    |
| 1. पैर/आईएन/एनएनए संस्था के साथ कॉर्पोरेट करवाता का नाम                                                                                                                                                                                                                                 | इनोवेटा फूड्स प्राइवेट लिमिटेड<br>पैन: AABCJ8976E<br>सीन: U15202HR2006PTC036441                    |
| 2. पंजीकृत कार्यालय का पता                                                                                                                                                                                                                                                              | एच.बी. 364, पिपरी लाइन रोड, बी.पी.ओ. मधाना, तहसील धानेसर, कुच्छेत्र, कुरुक्षेत्र, हरियाणा – 136131 |
| 3. वेबसाइट का यूआरएल                                                                                                                                                                                                                                                                    | कॉर्पोरेट वेनदार की कोई वेबसाइट नहीं है।                                                           |
| 4. उस स्थान का विवरण जहां अलग संकेतों का बटुपान किया है                                                                                                                                                                                                                                 | एच.बी. 364, पिपरी लाइन रोड, बी.पी.ओ. मधाना, तहसील धानेसर, कुच्छेत्र, कुरुक्षेत्र, हरियाणा – 136131 |
| 5. कॉर्पोरेट करवाता के मुख्य उत्प्रेर/सेवाओं की स्थापित बनना                                                                                                                                                                                                                            | *निर्दिष्ट 1.50 लाख लीटर दूध<br>*निर्दिष्ट 1200 टन दुध पाउडर                                       |
| 6. पिछले/विगत वर्ष में केचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य                                                                                                                                                                                                                 | विगत वर्ष 2019–20 – 268.54 करोड़<br>इसके परवात कोई सूचना उपलब्ध नहीं                               |
| 7. बर्तनकारी/अंतिम की संस्था                                                                                                                                                                                                                                                            | सूचना                                                                                              |
| 8. दो बर्तों के अंतिम उत्पन्न वितीय विवरण (अनुसूचितों के साथ), वेनदारी की सूची, श्रेष्ठता की बात की घटकों हेतु प्रारंभिक विवरणों सहित अधिक विवरण यहां उपलब्ध है-                                                                                                                        | ई-मेल द्वारा प्राप्त किया जा सकता है: cnp.inodayafoods@gmail.com<br>CC: cmaashokgupt@gmail.com     |
| 9. सीमा की धारा 25(2)(ए) के तहत सम्पन्न आवेदनों के लिए पत्राका जहां यूआरएल पर उपलब्ध है:                                                                                                                                                                                                | ई-मेल द्वारा प्राप्त किया जा सकता है: cnp.inodayafoods@gmail.com                                   |
| 10. रॉड की अभिव्यक्ति प्राप्त करने की अंतिम तिथि                                                                                                                                                                                                                                        | 22-08-2026                                                                                         |
| 11. रॉड की संवर्धन आवेदनों की अंतिम सूची जारी करने की तिथि                                                                                                                                                                                                                              | 29-08-2026                                                                                         |
| 12. अंतिम सूची पर अंतिमकृत प्रस्तुत करने की अंतिम तिथि                                                                                                                                                                                                                                  | 03-09-2026                                                                                         |
| 13. संचालित सम्पन्न आवेदनों की अंतिम सूची जारी करने की तारीख                                                                                                                                                                                                                            | 12-09-2026                                                                                         |
| 14. संचालित सम्पन्न आवेदनों की सूचना प्राप्त, मुकदमा निर्देश और सम्पन्न सेवाओं के लिए अनुसूचित जारी करने की तारीख                                                                                                                                                                       | 15-09-2026                                                                                         |
| 15. सम्पन्न सेवाओं प्रस्तुत करने की अंतिम तिथि                                                                                                                                                                                                                                          | 16-10-2026                                                                                         |
| 16. रॉड की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया                                                                                                                                                                                                                          | cnp.inodayafoods@gmail.com<br>CC: cmaashokgupt@gmail.com                                           |
| 17. एनएसआईए के रूप में कॉर्पोरेट वेनदार की पंजीकृत तिथि का विवरण                                                                                                                                                                                                                        | कॉर्पोरेट वेनदार एनएसआईए के रूप में पंजीकृत नहीं है।                                               |
| एच.बी. 364, पिपरी लाइन रोड, बी.पी.ओ. मधाना, तहसील धानेसर, कुच्छेत्र, कुरुक्षेत्र, हरियाणा – 136131                                                                                                                                                                                      |                                                                                                    |
| मेसर्स इनोवेटा फूड्स प्राइवेट लिमिटेड का आवेदन, आईपी जीसी नं. IBB/PA-003/JP-N00010/2016-2017/10072                                                                                                                                                                                      |                                                                                                    |
| कार्यालय: प्लॉट नंबर 6, प्रथम तल, स्टेट बैंक नगर, आउटड रिंग रोड, पिरियम विलार, नई दिल्ली-110063, ईमेल: cnp.inodayafoods@gmail.com                                                                                                                                                       |                                                                                                    |
| आईपी जीसी पता: एलबी-46, पीतम्पुरा, दिल्ली-34 ईमेल: cmaashokgupt@gmail.com                                                                                                                                                                                                               |                                                                                                    |
| दिनांक: 04.08.2026<br>स्थान: दिल्ली                                                                                                                                                                                                                                                     |                                                                                                    |

| सांम्ही होटल्स लिमिटेड<br>सीआईएन: L55101DL2010PLC211816                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| पंजीकृत और कॉर्पोरेट कार्यालय: 5वीं मंजिल, सुबित नं. ऑफिस – 11, कल्लमार्क 4, एसेट एरिया नं. LP-1B-04 गेटवे सिटी, दिल्ली एरोसिटी, इंदिरा गांधी अंतर्राष्ट्रीय हवाई अड्डे के पास, नई दिल्ली – 110037, भारत; वेबसाइट: www.samhi.co.in; ईमेल: compliance@samhi.co.in; टेलीफोन: +91 (11) 49077700                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| सार्वजनिक सूचना                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| सांम्ही होटल्स लिमिटेड ("कंपनी") की 16वीं (सोलहवीं) वार्षिक आम बैठक के बारे में जानकारी, जो बीडिओ कॉन्फ्रेंसिंग ("बीसी")/अन्य दृश्य-श्रव्य माध्यमों ("ओएवीएम") के माध्यम से आयोजित होगी।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 1. एतद्वारा सूचित किया जाता है कि कंपनी की 16वीं (सोलहवीं) वार्षिक आम बैठक ("बीसी") सोमवार, दिनांक 31 अगस्त 2026 को दोपहर 02:00 बजे (भारतीय समयानुसार) बीसी/ओएवीएम के माध्यम से आयोजित होगी, जो कंपनी अधिनियम, 2013 ("अधिनियम") के लागू प्राधान्यों के अनुपालन में होगी, जो कि उसके अंतर्गत बनाए गए नियमों और सामान्य परिपत्र संख्या 14/2020, दिनांकित 08 अप्रैल 2020, सामान्य परिपत्र संख्या 17/2020, दिनांकित 13 अप्रैल 2020, सामान्य परिपत्र संख्या 20/2020 दिनांकित 05 मई 2020, उसके बाद सामान्य परिपत्र संख्या 02/2021 दिनांकित 13 जनवरी 2021, सामान्य परिपत्र संख्या 19/2021 दिनांकित 08 दिसंबर 2021, सामान्य परिपत्र संख्या 21/2021 दिनांकित 14 दिसंबर 2021, उसके बाद सामान्य परिपत्र संख्या 02/2022 दिनांकित 05 मई 2022, सामान्य परिपत्र संख्या 10/2022 दिनांकित 28 दिसंबर 2022 उसके बाद सामान्य परिपत्र संख्या 09/2023 दिनांकित 25 सितंबर 2023, उसके बाद सामान्य परिपत्र संख्या 09/2024 दिनांकित 19 सितंबर 2024 और उसके बाद सामान्य परिपत्र संख्या 03/2025 दिनांकित 22 सितंबर 2025 और अन्य लागू परिपत्र जो कॉर्पोरेट मामलों के मंत्रालय, भारत सरकार ("एमसीए") द्वारा जारी किए जा सकते हैं (इसके बाद इन्हें सामूहिक रूप से "एमसीए परिपत्र" कहा गया है) के साथ पठित हैं, जो सभी परिपत्र संख्या SEBI/HO/CFD/CFD-PoD-2/PIR/2024/133 दिनांकित 03 अक्टूबर 2024 और एजीएम सूचना में निर्धारित व्यवसायों के संचालन हेतु भारतीय प्रतिभूति और विनियम बोर्ड ("सेबी") द्वारा इन्हें संबंध में जारी किए गए किसी भी अन्य लागू परिपत्रों के साथ पठित हैं। |
| 2. उपरोक्त परिपत्रों के अनुपालन में, वितीय वर्ष 2025–26 के लिए कंपनी के एकीकृत वार्षिक प्रतिवेदन के साथ एजीएम सूचना की एक कपी उन सभी शेयरधारकों को प्रेषित की जाएगी, जिनके नाम शुक्रवार, 31 जुलाई 2026 तक डिजिटल द्वारा बनाए गए सदस्यों/लाभार्थी स्थापितों के रजिस्टर में प्रदर्शित हैं और जिनके ईमेल पते कंपनी या रजिस्ट्रार और शेयर ट्रांसफर एजेंट ("आरटीए") या उनके संबंधित डिजिटल प्रतिभागियों ("डीपी") के पास पंजीकृत हैं। कंपनी के शेयर अपीकृत रजिस्टर में रखने वाले शेयरधारकों से अनुरोध है कि वे अपने डीपी के माध्यम से अपने संबंधित डिजिटल में अपने ई-मेल पते, मोबाइल नंबर और अन्य केवाईसी विवरण पंजीकृत/अद्यतन करें।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 3. वितीय वर्ष 2025–26 के लिए कंपनी के एकीकृत वार्षिक प्रतिवेदन और एजीएम की सूचना की कंपनी की वेबसाइट <a href="https://samhi.co.in">https://samhi.co.in</a> और स्टॉक एक्सचेंजों की वेबसाइट, यानी बीएसई लिमिटेड की वेबसाइट <a href="https://www.bseindia.com">https://www.bseindia.com</a> और नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड की वेबसाइट <a href="https://www.nseindia.com">https://www.nseindia.com</a> तथा एनएसआईए की वेबसाइट <a href="http://www.evoting.nsdl.com">www.evoting.nsdl.com</a> पर भी उपलब्ध करवाई जाएगी।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 4. शेयरधारकों को एजीएम सूचना में निर्धारित व्यवसायों पर केवल इलेक्ट्रॉनिक वोटिंग सिस्टम के माध्यम से दूरस्थ रूप से अपना वोट डालने का अवसर मिलेगा। बीसी/ओएवीएम के माध्यम से एजीएम में शामिल होने के निर्देश और एजीएम के दौरान रिमोट ई-वोटिंग में भाग लेने या ई-वोटिंग के माध्यम से वोट डालने की विधियाँ एजीएम की सूचना में उपलब्ध करवाई जाएगी। इससे संबंधित विवरण कंपनी की वेबसाइट पर भी उपलब्ध करवाए जाएंगे।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 5. कंपनी की एजीएम सूचना सभी शेयरधारकों को लागू कानूनों और उपरोक्त परिपत्रों के अनुपालन में जल्द ही उनके ई-मेल पते पर भेजी जाएगी।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| बोर्ड के आदेशानुसार,<br>सांम्ही होटल्स लिमिटेड के लिए<br>अधोहस्ताक्षरकर्ता/-<br>श्री संजय जैन<br>वरिष्ठ निदेशक – कॉर्पोरेट अफेयर्स,<br>कंपनी सचिव और अनुपालन अधिकारी<br>सदस्यता संख्या : एफ6137                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| स्थान : नई दिल्ली<br>दिनांक : 04.08.2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |



orbit exports ltd.

Registered & Corporate Office: 2nd Floor, Mistry Bhavan, 122, Dinshaw Wachha Road, K.C. College, Churchgate, Mumbai-400020, Maharashtra, India.

Tel: +91-22-66256262; Email: investors@orbitexports.com; Website: www.orbitexports.com

Corporate Identification Number (CIN): L40300MH1983PLC030872

Contact Person: Omprakash Jat, Company Secretary & Compliance Officer

POST BUY-BACK PUBLIC ADVERTISEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF EQUITY SHARES OF ORBIT EXPORTS LIMITED

This post buy-back public advertisement ("Post Buy-back Public Advertisement") is being made in accordance with Regulation 24(vi) and other applicable provisions of the Securities and Exchange Board of India (Buy-Back of Securities) Regulations, 2018, as amended ("SEBI Buy-back Regulations") regarding the completion of the Buy-back.

This Post Buy-back Public Advertisement should be read in conjunction with the public announcement dated July 8, 2026, published on July 9, 2026 ("Public Announcement"), the letter of offer dated July 17, 2026 ("Letter of Offer") and Corrigendum to Letter of Offer dated July 18, 2026, which was published on July 20, 2026 (the "Corrigendum to LOF") issued in connection with the Buy-back.

Unless specifically defined herein, capitalised terms and abbreviations used herein shall have the same meaning as ascribed to such terms in the Public Announcement and the Letter of Offer.

1. THE BUY-BACK

1.1. Orbit Exports Limited ("Company") had announced the offer to buy-back up to 11,04,000 (Eleven Lakh Four Thousand) fully paid-up equity shares of a face value of ₹ 10/- (Rupees Ten only) each of the Company ("Equity Shares"), representing 4.16% of the total number equity shares in the total paid-up equity share capital of the Company, from all Equity Shareholders / Beneficial Owner(s) of Equity Shares of the Company as on the Record Date, i.e., Wednesday, July 15, 2026, on a proportionate basis, through the tender offer method, at a price of ₹ 250/- (Rupees Two Hundred Fifty only) per Equity Share, payable in cash, for an aggregate amount not exceeding ₹ 27,60,00,000/- (Rupees Twenty Seven Crore Sixty Lakh only) ("Buy-back") excluding the Transaction Costs, which represents 9.88% and 9.16% of the aggregate of the fully paid-up equity share capital and free reserves as per last audited standalone and consolidated financial statements of the Company for the financial year ended March 31, 2026 i.e. the latest audited financial statements available as on the date of Board Meeting recommending the proposal of the Buy-back, respectively, which is within the statutory limit of 10% of the aggregate of the fully paid-up equity share capital and free reserves as per the last audited accounts of the Company for the financial year ended March 31, 2026, in compliance with the provisions of the Companies Act and the SEBI Buy-back Regulations.

1.2. The Buy-back was implemented by the Company using the Mechanism for acquisition of shares through Stock Exchanges pursuant to Tender-Offers under Takeovers, Buy-back and Delisting ("Stock Exchange Mechanism") notified by SEBI vide circular CIR/CFD/POLICYCELL/1/2015 dated April 13, 2015 read with the SEBI Circular CFD/DCR2/CIR/P/2016/131 dated December 9, 2016 and the SEBI Circular SEBI/HO/CFD/DCR-III/CIR/P/2021/615 dated August 13, 2021, including any amendments or statutory modifications for the time being in force ("SEBI Circulars"). The Company had taken acquisition window of the National Stock Exchange of India Limited ("NSE") and BSE Limited ("BSE") for facilitating tendering of Equity Shares under the Buy-back. For the purposes of the Buy-back, BSE Limited ("BSE") was the designated stock exchange.

1.3. The Buy-back Opening Date was Tuesday, July 21, 2026, and the Buy-back Closing Date was Monday, July 27, 2026.

2. DETAILS OF THE BUY-BACK

2.1. 8,90,822 (Eight Lakh Ninety Thousand Eight Hundred Twenty Two) Equity Shares were bought back under the Buy-back, at a price of ₹ 250/- (Rupees Two Hundred Fifty only) per Equity Share.

2.2. The total amount utilized in the Buy-back is ₹ 22,27,05,500/- (Rupees Twenty Two Crore Twenty Seven Lakh Five Thousand Five Hundred only), excluding Transaction Costs.

2.3. The Registrar to the Buy-back, i.e., MUFG Intime India Private Limited ("Registrar"), considered 933 valid bids for 8,93,257 Equity Shares in response to the Buy-back, resulting in the subscription of approximately 0.81 times the maximum number of Equity Shares proposed to be bought back. Of the total bids received, 17 bids for 208 Equity Shares were not considered since they were not Eligible Shareholders as on the Record Date. Further, out of the aforesaid valid bids received for 8,93,257 Equity Shares, 2,227 Equity Shares tendered by Eligible Shareholders were in excess of their shareholding as on the Record Date and, accordingly, such excess Equity Shares were not considered for the purpose of Acceptance. Additionally, of such excess Equity Shares, 1,22,483 Equity Shares pertained to 789 Eligible Bids under the Reserved Category, and 7,68,339 Equity Shares pertained to 127 Eligible Bids the General Category.

2.4. The details of the valid bids considered by the Registrar are as follows:

| Category of Shareholders                             | Number of Equity Shares reserved in the Buy-back (A) | Number of valid Bids | Total Equity Shares Validly Tendered (B) | No. of Times (B/A) |
|------------------------------------------------------|------------------------------------------------------|----------------------|------------------------------------------|--------------------|
| Reserved Category for Small Shareholders             | 1,65,600                                             | 789                  | 1,22,483                                 | 0.74               |
| General Category for all other Eligible Shareholders | 9,38,400                                             | 127                  | 7,68,339                                 | 0.82               |
| Total                                                | 11,04,000                                            | 916                  | 8,90,822                                 | 0.81               |

2.5. All valid bids were considered for the purpose of acceptance in accordance with the SEBI Buy-back Regulations and the terms set out in the Letter of Offer. The communication of acceptance/rejection was dispatched by the Registrar, through email, to the relevant Eligible Shareholders (who have their e-mail IDs registered with the Company or the Depositories) on Monday, August 3, 2026. In cases where email IDs were not registered with the Company or the Depositories and email bounce cases, physical letters of acceptance/rejection will be dispatched to the Eligible Shareholders by the Registrar on Monday, August 3, 2026.

2.6. The settlement of all valid bids was completed by Indian Clearing Corporation Limited and National Securities Clearing Corporation Limited (hereinafter collectively referred to as "Clearing Corporations") on Monday, August 3, 2026. The Clearing Corporations have made direct funds pay-out to the Eligible Shareholders, whose shares have been accepted under the Buy-back. If bank account details of any Eligible Shareholders were not available or if the fund's transfer instruction was rejected by the Reserve Bank of India /relevant bank(s), due to any reasons, then the amount payable to the concerned shareholder will be transferred to the Shareholder's Broker for onward transfer to such Eligible Shareholders.

2.7. Equity Shares in dematerialized form accepted under the Buy-back were transferred to the Company Demat Account on Monday, August 3, 2026. The unaccepted Equity Shares, if any, tendered by the Eligible Shareholders in dematerialized form have been unblocked in the account of respective Eligible Shareholders by the Clearing Corporation on Monday, August 3, 2026. No Equity Shares in physical form were validly tendered in the Buy-back.

2.8. The extinguishment of 8,90,822 (Eight Lakh Ninety Thousand Eight Hundred Twenty Two) Equity Shares accepted under the Buy-back, comprising 8,90,822 Demat Shares, is currently under process and shall be completed on or before Wednesday, August 12, 2026.

3. CAPITAL STRUCTURE AND SHAREHOLDING PATTERN

3.1. The capital structure of the Company pre and post Buy-back is set forth below: (Equity Shares having a face value of ₹ 10/- each)

| Particulars                                  | Pre-Buy-Back*        |              | Post-Buy-Back#       |              |
|----------------------------------------------|----------------------|--------------|----------------------|--------------|
|                                              | No. of Equity Shares | Amount ( ₹ ) | No. of Equity Shares | Amount ( ₹ ) |
| Authorised Share Capital                     | 3,50,00,000          | 35,00,00,000 | 3,50,00,000          | 35,00,00,000 |
| Issued, Subscribed and Paid-up Share Capital | 2,65,11,152          | 26,51,11,520 | 2,56,20,330          | 25,62,03,300 |

\*As on Record Date i.e. Wednesday, July 15, 2026, as mentioned in the Letter of Offer.

#Subject to extinguishment of 8,90,822 Equity Shares accepted in the Buy-back.

3.2. Details of the Eligible Shareholders from whom Equity Shares exceeding 1% of the total Equity Shares bought back under the Buy-back are as mentioned below:

| S. No. | Name of the Shareholder                 | No. of Equity Shares accepted under the Buy-back | Equity Shares accepted as a % of the total Equity Shares bought back | Equity Shares accepted as a % of total post Buy-back Equity Share Capital# |
|--------|-----------------------------------------|--------------------------------------------------|----------------------------------------------------------------------|----------------------------------------------------------------------------|
| 1.     | Own Infracon Private Limited            | 2,94,087                                         | 33.01%                                                               | 1.15%                                                                      |
| 2.     | Satyra Prakash Mittal                   | 45,100                                           | 5.06%                                                                | 0.18%                                                                      |
| 3.     | Ruchir Infotech Pvt Ltd.                | 37,500                                           | 4.21%                                                                | 0.15%                                                                      |
| 4.     | Bharath C Jain                          | 32,270                                           | 3.62%                                                                | 0.13%                                                                      |
| 5.     | Amit K Desai                            | 28,274                                           | 3.17%                                                                | 0.11%                                                                      |
| 6.     | Epcot Infraspace Private Limited        | 22,681                                           | 2.55%                                                                | 0.09%                                                                      |
| 7.     | Empire Infraspace India Private Limited | 22,681                                           | 2.55%                                                                | 0.09%                                                                      |
| 8.     | Bayjool A Desai                         | 22,168                                           | 2.49%                                                                | 0.09%                                                                      |
| 9.     | Bhagwati Prasad S Lohia                 | 17,149                                           | 1.93%                                                                | 0.07%                                                                      |
| 10.    | Prashant Bhansali (HUF)                 | 14,524                                           | 1.63%                                                                | 0.06%                                                                      |
| 11.    | Maya Bhansali                           | 12,631                                           | 1.42%                                                                | 0.05%                                                                      |
| 12.    | Rameshwar Lal Kalani                    | 12,000                                           | 1.35%                                                                | 0.05%                                                                      |
| 13.    | Manish Jagdish Karwa                    | 11,791                                           | 1.32%                                                                | 0.05%                                                                      |
| 14.    | Vivek Mehrotra                          | 11,250                                           | 1.26%                                                                | 0.04%                                                                      |
| 15.    | Patel Chintan (HUF)                     | 11,000                                           | 1.23%                                                                | 0.04%                                                                      |
| 16.    | Safir Anand                             | 10,500                                           | 1.18%                                                                | 0.04%                                                                      |

\*Subject to extinguishment of 8,90,822 Equity Shares accepted in the Buy-back;

3.3. The shareholding pattern of the Company Pre and Post Buy-back is set forth below:

| Category of Shareholder                                                 | Pre-Buy-Back*        |                                        | Post-Buy-Back#       |                                             |
|-------------------------------------------------------------------------|----------------------|----------------------------------------|----------------------|---------------------------------------------|
|                                                                         | No. of Equity Shares | % to the existing Equity Share Capital | No. of Equity Shares | % to the Post Buy-back Equity Share Capital |
| Promoter & Promoter Group                                               | 1,75,11,659          | 66.05                                  | 1,75,11,659          | 68.35                                       |
| Foreign Investors (OCBs/FIIs/NRIs/Non-residents/Non-domestic companies) | 62,022               | 0.23                                   | 81,08,671            | 31.65                                       |
| Indian Financial Institutions/ Banks/Mutual Funds/ Govt. Companies      | -                    | -                                      |                      |                                             |
| Public including other Bodies Corporate                                 | 89,37,471            | 33.71                                  |                      |                                             |
| Total                                                                   | 2,65,11,152          | 100.00                                 | 2,56,20,330          | 100.00                                      |

\* As on Record Date i.e. Wednesday, July 15, 2026, as mentioned in the Letter of Offer.

#Subject to extinguishment of 8,90,822 Equity Shares accepted in the Buy-back.

4. MANAGER TO THE BUY-BACK

SAFFRON

energising ideas

Saffron Capital Advisors Private Limited

605, Sixth Floor, Centre Point, Andheri-Kurla Road, J. B. Nagar, Andheri (East), Mumbai -400 059, Maharashtra, India.

Tel. No.: +91 22 49730394

E-mail ID: buybacks@saffronadviser.com

Investor Grievance E-mail ID: investorgrievance@saffronadviser.com

Website: www.saffronadviser.com

Corporate Identification Number: U67120MH2007PTC166711

SEBI Registration Number: INM000011211

Contact Person: Satej Darde/ Sachin Prajapati

5. DIRECTOR'S RESPONSIBILITY

As per Regulation 24(i)(a) of the SEBI Buy-back Regulations, the Board of Directors of the Company accepts full responsibility for the information contained in this Post Buy-back Public Advertisement and confirms that the information included herein contains true, factual and material information and does not contain any misleading information.

FOR AND ON BEHALF OF THE BOARD OF DIRECTORS OF ORBIT EXPORTS LIMITED

|                                               |                                      |                                                                          |
|-----------------------------------------------|--------------------------------------|--------------------------------------------------------------------------|
| Sd/-<br>Pankaj Seth                           | Sd/-<br>Anisha Seth                  | Sd/-<br>Omprakash Jat                                                    |
| Chairman & Managing Director<br>DIN: 00027554 | Whole-Time Director<br>DIN: 00027611 | Company Secretary & Compliance Officer<br>ICSI Membership Number: A75445 |

Place: Mumbai

Date: August 4, 2026

| PEE CEE COSMA SOPE LTD.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| CIN: L24241UP1986PLC008344<br>Regd. Office : Padamplaza, Hall No. H1-H2, First Floor, Plot No.5, Sector-16B, Awas Vikas Sikandra Yojna, Agra-07 (U.P.), Tel.: 0562-2527331/32, 2650500, 3500550<br>Website : www.peeceeecosma.com                                                                                                                                                                                                                                                                                                                                |
| PUBLIC NOTICE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| (for the attention of Equity Shareholders of the Company)<br>Sub: Transfer of Equity Shares of the Company to DEMAT Account of the Investor Education and Protection Fund (IEPF) Authority                                                                                                                                                                                                                                                                                                                                                                       |
| Members of the company are hereby informed that in terms of provisions of Section 124(B) of the Companies Act 2013, and under Rule 6 of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 as amended by Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Amendment Rules, 2017 effective from February 28, 2017, herein referred to as "IEPF Rules" that:                                                                                                           |
| i) i. In terms of Rule 6 of IEPF Rules, equity shares of the Company, in respect of which dividend entitlements has not been encashed for last seven consecutive years or more, are required to be credited to DEMAT Account of the Authority to be opened by the Authority.                                                                                                                                                                                                                                                                                     |
| ii) The Concerned Shareholders i.e. the shareholders whose shares are liable to be transferred to DEMAT Account of the Authority, who have not encashed their dividend in the last seven consecutive years or more have been already informed about this by 2 individual Notices sent at their last known address.                                                                                                                                                                                                                                               |
| iii) The Company has uploaded full details of concerned shareholders and their folio number or DP ID-Client ID on its websites at www.peeceeecosma.com.                                                                                                                                                                                                                                                                                                                                                                                                          |
| iv) The concerned Shareholders who are holding shares in demat form, may please note that Company shall inform the depository by way of corporate action, where the shareholders have their accounts for transfer of shares in favour of the Authority.                                                                                                                                                                                                                                                                                                          |
| v) The concerned shareholders who are holding shares in physical form, the Company would be issuing duplicate share certificate(s) in lieu of the original certificate(s) held by them and after issue of duplicate share certificates, the Company shall inform the depository by way of corporate action to convert the duplicate share certificates into DEMAT form and transfer in favour of Authority. Upon such issue, the Original share certificates which were registered in your name(s) will stand automatically cancelled and deemed non negotiable. |
| vi) The shareholders may please note that the above full details of list of such shareholders uploaded by the company on its website should be regarded and deemed to be adequate notice in respect of issue of new share certificate for the purpose of transfer of shares to DEMAT Account of the IEPF Authority pursuant to the amended rules.                                                                                                                                                                                                                |
| vii) Shareholders can claim their unclaimed dividend lying with the company for a period of seven consecutive years from the financial year 2018-2019 by writing a letter under their signature together with a copy of self attested PAN card and a copy of a cancelled cheque of your bank account into which the dividend amount should be credited, to the company's Registrar and Share Transfer Agent on or before 31st August, 2026, failing which the company will be compelled to transfer the relevant shares to IEPF Demat account.                   |
| In case the cancelled cheque does not bear your name, please attach a copy of your bank passbook statement, duly self attested.                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| As per SEBI Circular No. SEBI/HO/MIRSD/MIRSD_RTAMB/PIR/2021/655, dated 03.11.2021 and SEBI/HO/MIRSD/MIRSD_RTAMB/PIR/2021/687 dated 14.12.2021, it shall be mandatory for all holders of physical securities in listed companies to furnish PAN, KYC details and Nomination . Kindly attach Form ISR1, ISR2 and SH 13(duly filled) for the same. The same can be downloaded from the company's website at www.peeceeecosma.com.                                                                                                                                   |
| viii) Please note that no claim shall arise against the company in respect of the unclaimed dividend amount of the shares and the shares shall be transferred to IEPF.                                                                                                                                                                                                                                                                                                                                                                                           |
| x) Shareholders may note that both the unclaimed dividends and the shares transferred to DEMAT Account including all benefits accruing on such shares, if any, can be claimed back by them by making an application in Form IEPF-5 to the Authority, as prescribed under the Rules and the same is available at IEPF website i.e. www.iepf.gov.in.                                                                                                                                                                                                               |
| x) You are also requested to kindly get your shares DEMAT as early as possible. In case the shareholders have any queries on the subject matter and the Rules, they may contact the Company or the Company's Registrar and Transfer Agent at the following address:                                                                                                                                                                                                                                                                                              |
| Ms Nidhi Agarwal, Company Secretary<br>Pee Cee Cosma Sope Ltd.<br>Hall H1-H2, First Floor, Padam Plaza,<br>Plot No. 5, Sikandra Awas Vikas Yojna, Agra 282007<br>E-mail: info@peeceeecosma.com<br>OR<br>Mr. Virender Rana, Director<br>Ms Skyline Financial Services Pvt. Ltd., (Registrar and Transfer Agent)<br>D-163-A, 1st Floor, Okhla Industrial Area,<br>Phase-I, New Delhi- 110 020<br>Tel :+91-11-64732661-88, 26812682-83<br>Email : info@skylinertn.com Website : www.skylinertn.com                                                                  |
| For & on behalf of the Board<br>PEE CEE COSMA SOPE LIMITED<br>MAYANK JAIN<br>(Executive Chairman) DIN : 00112947                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| PLACE : AGRA<br>DATED : 04.08.2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |

| आइकॉन फॅसिलिटेटर्स लिमिटेड<br>पंजीकृत कार्यालय: सी-28, दूसरी मंजिल, कम्युनिटी सेंटर, जनकपुरी, नई दिल्ली, भारत, 110058 फ़ोन: 011-42603176, ईमेल: iconfacilities@gmail.com वेबसाइट: www.iconf.in<br>सीआईएन: L93000DL12033PLC258273 |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| सदस्यों के लिए डाक मतपत्र सूचना                                                                                                                                                                                                  |
| सदस्यों को एतद्वारा सूचित किया जाता है कि कंपनी अधिनियम, 2013 (संशोधित) ("अधिनियम") की धारा 108, 110 तथा अन्य लागू प्राधान्यों के अनुसार, जि                                                                                     |



**MAHINDRA RURAL HOUSING FINANCE LIMITED**  
**Corporate Office:** Mahindra Rural Housing Finance Ltd. Sadhana House, 2nd Floor, 570, P.B. Marg, Worli, Mumbai 400 018 India, Tel: +91 22 66523500 Fax: +91 22 24972741 **Branch Office:** 1st Floor, Godrej Eternia, No. 70, Tower-A, SDM Office Rd, Industrial Area Phase I, Chandigarh - 160002

**(For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)**

Whereas the undersigned being the authorized officer of M/S Mahindra Rural Housing Finance Ltd. (hereinafter referred to as "MRHFL"), Having its registered office at **LUCKNOW** and Branch office at **CHANDIGARH** under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice being within 60 days from the date of receipt of the said notice.

The borrower mentioned herein above having failed to pay the amount, notice is hereby given to the borrowers mentioned herein above and to the public in general that undersigned has taken **possession** of the property described herein below in exercise of powers conferred on me under sub section (4) of section 13 of the Act read with the Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **27.07.2026**

The borrowers mentioned herein above in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the property will be subject to the Charge of M/S Mahindra Rural Housing Finance Ltd. for an amount and interest thereon.

The Borrower's attention is invited to provisions of sub section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

| S.N. | Name of the Borrower(s) / Guarantor(s)                                                                                                               | Description of Secured asset (Immovable Property)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Demand Notice Date & Amount | Date of Possession                |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------|
| 1.   | <b>CHANDIGARH Branch</b><br><b>LAN-17349221</b><br><b>XOAHDC6000001734922</b><br><b>Rajesh Kumar</b> (Borrower)<br><b>Pooja Bhotra</b> (Co-Borrower) | House No. 18-A, Ground Floor, Property No-PT-1503-1991989 measuring 00 Kanal 1-4/9 Marla, (43.33 Sq. Yards), bearing Khewat/Khatoni No. 462/481 comprised under Kharsa No. 32/4/2(2)-19, 51/2(1)-19, 52/1(3)-15, Kite 03, land measuring 08 Kanal 13 Marla share to the extent of 13/16557 i.e. 00 Kanal 1-4/9 Marla, situated at Chirag Chandigarh Enclave, Village Jandpur, Hadbast No. 28, Tehsil Khari, Distt. S.A.S. Nagar Mohali, Punjab, East: Flat no 17A, Others Plot, West: Flat no 19A, North : Open 45 ft, South : Entrance 45ft | 12-02-2025<br>Rs. 4305881.9 | 03.08.2026<br>Symbolic Possession |

Place :- S.A.S. NAGAR Date: 05.08.2026 Sd/- Authorised Officer Mahindra Rural Housing Finance Limited

**THE KANGRA CENTRAL CO-OP BANK LTD.**  
**BRANCH OFFICE: BAJAURA DISTT. KULLU (HP) PH. NO. 01902-265353**

**POSSESSION NOTICE**

Whereas, The undersigned being the Authorised Officer of the **The Kangra Central Co-Op Bank Ltd. Bajaura, Branch, Distt. Kullu (HP)**, The under Securitisation And Reconstruction of Financial Asset And Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 9 of Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated **06.09.2024** calling upon the borrower(s) **1. The Markandey Women Handloom and Handicraft Co-Op Industrial Society**, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP), **2. Smt. Toli Devi W/o Sh. Rajinder Kumar**, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP) (President), **3. Smt. Rupri Devi D/o Sh. Narotu Ram**, Ward No. 4, Sarsai, PO Jalurang, Tehsil Bhunter, Distt. Kullu (HP) (Secretary) Guarantor(s) **1. Smt. Toli Devi W/o Sh. Rajinder Kumar**, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP), **2. Smt. Rupri Devi D/o Sh. Narotu Ram**, Ward No. 4, Sarsai, PO Jalurang, Tehsil Bhunter, Distt. Kullu (HP), **3. Smt. Mani Devi W/o Sh. Het Ram**, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP) to repay the amount mentioned in the notice being **Rs. 9,80,414/- (Rupees Nine Lac Eighty Thousand Four Hundred Fourteen Only)** with further interest w.e.f. **30.08.2024** at the agreed rate and other expenses and charges applicable within the 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and public in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act read with Rule 9 of the said Rule on this **31st day of JULY 2026**.

The borrower in particular and public in general are hereby cautioned not to deal with the property and any dealing with the property will be subject the charge of **The Kangra Central Co-Op Bank Ltd. Bajaura Branch Distt. Kullu (HP)** for an amount of **Rs. 9,80,414/- (Rupees Nine Lac Eighty Thousand Four Hundred Fourteen Only)** with further interest w.e.f. **30.08.2024** at the agreed rate and other expenses and charges applicable.

**DESCRIPTION OF ASSETS**

Land measuring 0-3-0 Bigha being 31/12 share of total land measuring 05-12-00 Bigha in Kharsa No. 978, of Khata / Khatoni No. 296/398, entered in jamabandi for the year 2012-2013 of Phati & Kothi Chong, Tehsil Bhunter, Distt. Kullu (HP) in the name of Smt. Toli Devi.

Date: 04.08.2026 Place: Bajaura Authorised Officer, The Kangra Central Co-Op Bank Ltd.

**YES BANK** Registered and Corporate Office: YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055 India **Yes Bank Ltd.**, Ground Floor, B-XX 2427-928 Govind Nagar Firozpur Road Ludhiana 141007 Website: www.yesbank.in Email: communications@yesbank.in CIN: L65190MH2003PLC143249

**Publication of Notice u/s 13 (2) of the SARFAESI Act**

Notice is hereby given that the under mentioned borrower(s)/Co-Borrower(s)/ guarantor(s)/mortgagor(s) who have defaulted in the repayment of principal and interest of the facilities obtained by them from the Bank and whose facilities account have been classified as Non-Performing Assets (NPA). The notice was issued to them under Section 13(2) of the Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) on their last known addresses but they have been returned un-served and as such they are hereby informed by way of this public notice.

| Name of Borrowers, Co-borrowers, Mortgagors                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Details of Secured Asset                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. <b>M/S P K Fabrics Through (Borrower) Its Proprietor Pawan Kumbhla C/o</b> 17/18/12, St # 3, Mohalla Fatehgarh Gandhi Nagar Ludhiana 141007, 2. <b>Mr. Pawan Kumar Bhumbla S/o Sita Ram (Co-Borrower &amp; Mortgagor)</b> R/o House # Near Gurnu Amardas Nagar Professor Colony, Raiguru Nagar Pakhowal Road Ludhiana 141012, 3. <b>Mrs. Goldy Bhumbla W/o Pawan Kumar Bhumbla (Co-Borrower)</b> R/o House # Near Gurnu Amardas Nagar Professor Colony, Raiguru Nagar Pakhowal Road Ludhiana 141012. | <b>Property No.1</b> All the piece & Parcel of the Property measuring area 239 Sq Yrds i.e. MC # XXXVI-545" (as per TS form 1 for the Year 2028-2019) Comprised in Kharsa # 21/12/2-9-592-593, Khata # 3633419 to 422 as per Jamabandi for the year 2008-2009 (Khata # 365/422 as per Jamabandi for the year 2013-2014, situated at village Jawadli, H B # 160, Abadi Known as Gobind Nagar Pakhowal Road Ludhiana "Boundaries: East:- Road 20 Wide; West:- Davinder Singh, North:- Road 20 Wide, South:- Balwant Singh <b>Property # 2:</b> All the piece & parcel of the property i.e House # B-2-1718/16/1 measuring 36.44 Sq Yds out of 72.88 Sq Yds. comprised in Kharsa # 731-734-732, Khata # 448/506/449/507 582/668 as per Jamabandi for the year 2004-2005 (Khata # 451/510 as per Jamabandi for the year 2014-2015) situated at village Latel Mahal Bhagat Hadbast # 164 Abadi Known as Mohalla Sohan Singh Nagar Tehsil & District Ludhiana "Boundaries: East:- Ajay Kumar, West:- Iqbal Singh, orth:- Street 12 "Wide, South :- Charanjit Singh <b>Mortgagor: Mr. Pawan Kumar Bhumbla S/o Sita Ram</b> |

| Date of NPA | Date of Notice | Ois. As per 13(2) Notice                                                                                   | Account No./Type of Loan:                                                  |
|-------------|----------------|------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|
| 15-04-2026  | 20-07-2026     | Core Thirty Nine Lakh Three Thousand Eight Hundred Seventy One Rupees and six Paisa Only) as on 17.07.2026 | MOR002300982155 / Credit facility PLN000501506495 / Personal Loan facility |

The above borrower(s)/Co-Borrower(s)/guarantor(s)/mortgagor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of said 60 days under sub-section (4) of Section 13 of SARFAESI Act. This is to bring to your attention that under Section 13(8) of SARFAESI Act, where the amount of dues of the secured creditor together with all costs, charges and expenses incurred by him is tendered to the secured creditor at any time before the date of publication of notice for the public auction/ tender/ private treaty, the secured asset shall not be sold or transferred by us and no further steps shall be taken by us for transfer or sale of that secured asset.

Date: 05.08.2026, Place: Ludhiana Sd/- (Authorized Officer) YES BANK LIMITED

**YES BANK** Registered and Corporate Office: YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055 India. **Also at:** Ground Floor, B-XX 2427-928 Govind Nagar Firozpur Road Ludhiana 141007 **Also at:** SCO No 129-130 2nd floor Sector 9-C Madhya Marg Chandigarh 160009 Email: communications@yesbank.in CIN: L65190MH2003PLC143249 Website: www.yesbank.in

**[Rule - 8(1)] POSSESSION NOTICE**

The undersigned being the Authorized Officer of YES Bank Ltd. under the provisions of the Securitisation and Reconstruction of Financials Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Sec.13(12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued demand notices calling upon the respective borrowers mentioned hereunder to repay the amounts mentioned in the respective notices u/s 13(2) of the said Act within a period of 60 days. The respective borrowers having failed to repay the said amounts, notice is hereby given to the borrowers and public in general that the undersigned has taken symbolic possession of the properties described herein below in exercise of powers conferred on me under Sec. 13(4) of the said Act read with Rule 9 of the said Rules. The respective borrowers in particular and public in general are hereby cautioned not to deal with the said properties and any dealing with these properties will be subject to the charge of the YES Bank Ltd. for the respective amount mentioned herein below along with interest thereon at contracted rate.

| Name of Borrowers                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Details of secured asset                                                                                                                                                                                                                                                                                                                                                                                                |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1) <b>Rashi Enterprises</b> through its Proprietor <b>Neeraj Bhalla S/o Balwinder Singh Bhalla</b> Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401 (Borrower) (2) <b>Neeraj Bhalla S/o Balwinder Singh Bhalla</b> Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401. (Co-Borrower & Mortgagor) (3) <b>Smt. Swarn Lalata W/o Sh. Balwinder Bhalla</b> Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401. Account No: 2479728 | Description of the mortgaged property: Property measuring 0K-10M, comprised in Kharsa No. 2379 Khatta no. 2002-1397 as per Jamabandi for the year 2011-12 situated at Village Khanna Kalan, Tehsil Khanna & Distt Ludhiana. Boundaries: East: Mewa Singh Adm. 70'0", West: Darshan Singh Adm. 70'0", North: Street Adm. 37'6", South: Other Owner Adm. 37'6" <b>Mortgagor: Neeraj Bhalla S/o Balwinder Singh Bhalla</b> |

| Date of Notice U/s 13(2) | Date of Possession | Notice Amount : Rs. 1,41,45,852.73/- (Rupees One Crore Forty-One Lakh Fourty Five Thousand Eight Hundred Fifty Two Rupee and Seventy Three Paisa Only) due as on 20/04/2026 |
|--------------------------|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 20/04/2026               | 1st Aug 2026       |                                                                                                                                                                             |

| (1) M/s Travel 4 U.com through its Prop. Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Description of the mortgaged property                                                                                                         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| Through His Legal Heirs Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 Also at:- R/o House No. 210, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. (2) M/s Shrinath Palace Through its Prop. Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 Also at:- R/o House No. 210, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. (Borrower and Mortgagor -) (3) Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 Also at:- R/o House # 209, Near New Model Town, Regency Town Phagwara Distt Kapurthala-144401. Being Legal Heir of Late Mr. Ashoo Sharma S/o Parshotam Lal Sharma (4) Smt. Manjul Sharma W/o Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma R/o House No. 209, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 (5) Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma R/o House No. 209, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. (6) Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 Also at:- R/o House No. 209, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401 (Borrower and Mortgagor -) (7) Smt. Manjul Sharma W/o Mr. Ashoo Sharma S/o Parshotam Lal Sharma R/o House No. 209, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 (Co-Borrower and Guarantor) Smt. Sonila Sharma W/o Mr. Umesh Sharma S/o Parshotam Lal Sharma R/o House No. 210, near New Model Town, Regency Town, Phagwara Distt Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post office Road, Phagwara-144401 (Co-Borrower and Guarantor) Loan Account #. 9858900000082 | 1. Property Detail House No. 210, measuring 11 Marla (10.85 Marla) bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 7073/3546 and Tehsil Phagwara & Distt. Kapurthala. 2. Property Detail House No. 211, measuring 12 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 3. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 4. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 5. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 6. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 7. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 8. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 9. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 10. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 11. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 12. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 13. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 14. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 15. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 16. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 17. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 18. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 19. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 20. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 21. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 22. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 23. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 24. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 25. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 26. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 27. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 28. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 29. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 30. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 31. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 32. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 33. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 34. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 35. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 36. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 37. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 38. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 39. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 40. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 41. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 42. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 43. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 44. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 45. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 46. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 47. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 48. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 49. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 50. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 51. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 52. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 53. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 54. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 55. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 56. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 57. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 58. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 59. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 60. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 61. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 62. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 63. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 64. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7073/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. 65. Property Detail House No. 209, measuring 13-3/4 Marla bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3 |

## MAHINDRA RURAL HOUSING FINANCE LIMITED

**Corporate Office:-** Mahindra Rural Housing Finance Ltd. Sadhana House, 2nd Floor, 570, P.B.Marg Worli, Mumbai 400 018 India, Tel: +91 22 66523500 Fax: +91 22 24972741 **Branch Office:** 1st Floor, Godrej Eternia, No. 70, Tower-A, SDM Office Rd, Industrial Area Phase I, Chandigarh - 160002

**(For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)**

Whereas the undersigned being the authorized officer of M/S Mahindra Rural Housing Finance Ltd. (hereinafter referred to as "MRHFL"), Having its registered office at LUCKNOW and Branch office at CHANDIGARH under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice being within 60 days from the date of receipt of the said notice.

The borrower mentioned herein above having failed to repay the amount, notice is hereby given to the borrowers mentioned herein above and to the public in general that undersigned has taken possession of the property described herein below in exercise of powers conferred on me under sub section (4) of section 13 of the Act read with the Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 27.07.2026

The borrowers mentioned herein above in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the property will be subject to the Charge of M/S Mahindra Rural Housing Finance Ltd. for an amount and interest thereon.

The Borrower's attention is invited to provisions of sub section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

| S.N. | Name of the Borrower(s) / Guarantor(s)                                                                                  | Description of Secured asset (Immovable Property)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Demand Notice Date & Amount     | Date of Possession                |
|------|-------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-----------------------------------|
| 1.   | CHANDIGARH Branch<br>LOAN-1734922/<br>XOAH-CHANDIGARH001734922<br>Rajesh Kumar (Borrower)<br>Pooja Bhotra (Co-Borrower) | House No. 18-A, Ground Floor, Property No-PT-1503-1991989 measuring 00 Kanal 1-4/9 Marla, (43.33 Sq. Yards), bearing Khewat/Khatoni No. 462/481 comprised under Kharsa No. 32/4(2/2-12-19), 51/2(1-19), 52/1(3-15), Kite 03, land measuring 08 Kanal 13 Marla share to the extent of 13/16557 i.e. 00 Kanal 1-4/9 Marla, situated at Chirag Chandigarh Enclave, Village Jandpur, Hadbast No. 28, Tehsil Kharar, Distt. S.A.S. Nagar Mohali, Punjab, East: Flat no 17A, Others Plot, West: Flat no 19A, North : Open 45 ft, South : Entrance 45ft | 12-02-2025<br>Rs.<br>43,50881.9 | 03.08.2026<br>Symbolic Possession |

Place :- S.A.S. NAGAR Date: 05.08.2026 Sd/- Authorised Officer Mahindra Rural Housing Finance Limited

## THE KANGRA CENTRAL CO-OP BANK LTD.

BRANCH OFFICE: BAJAURA DISTT. KULLU (HP) PH. NO. 01902-265353

### POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of the The Kangra Central Co-Op Bank Ltd. Bajaura, Branch, Distt. Kullu (HP), The under Securitisation And Reconstruction of Financial Asset And Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 9 of Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 06.09.2024 calling upon the borrower(s) 1. The Markandey Women Handloom and Handicraft Co-Op Industrial Society, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP), 2. Smt. Toli Devi W/o Sh. Rajinder Kumar, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP) (President), 3. Smt. Rup Devi D/o Sh. Narotu Ram, Ward No. 4, Sarsai, PO Jalugran, Tehsil Bhunter, Distt. Kullu (HP) (Secretary) Guarantor(s) 1. Smt. Toli Devi W/o Sh. Rajinder Kumar, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP), 2. Smt. Rup Devi D/o Sh. Narotu Ram, Ward No. 4, Sarsai, PO Jalugran, Tehsil Bhunter, Distt. Kullu (HP), 3. Smt. Mani Devi w/o Sh. Het Ram, Village Tharas, PO Hurla, Tehsil Bhunter, Distt. Kullu (HP) to repay the amount mentioned in the notice being Rs. 9,80,414/- (Rupees Nine Lac Eighty Thousand Four Hundred Fourteen Only) with further interest w.e.f. 30.08.2024 at the agreed rate and other expenses and charges applicable within the 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and public in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act read with Rule 9 of the said Rule on this 31st day of JULY 2026.

The borrower in particular and public in general are hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of The Kangra Central Co-Op Bank Ltd. Bajaura Branch Distt. Kullu (HP) for an amount of Rs. 9,80,414/- (Rupees Nine Lac Eighty Thousand Four Hundred Fourteen Only) with further interest w.e.f. 30.08.2024 at the agreed rate and other expenses and charges applicable.

### DESCRIPTION OF ASSETS

Land measuring 0-3-0 Bigha being 3112 share of total land measuring 05-12-00 Bigha in Kharsa No. 978, of Khata / Khatoni No. 296/398, entered in jamabandi for the year 2012-2013 of Phati & Kothi Chong, Tehsil Bhunter, Distt. Kullu (HP) in the name of Smt. Toli Devi.

Date: 04.08.2026 Authorised Officer, The Kangra Central Co-Op Bank Ltd. Place: Bajaura

## YES BANK

Registered and Corporate Office: YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055 India. Yes Bank Ltd., Ground Floor, B-XK 2427-928 Govind Nagar Firozpur Road Ludhiana 141007 Website: www.yesbank.in Email: communications@yesbank.in. CIN: L65190MH2003PLC143249

### Publication of Notice u/s 13 (2) of the SARFAESI Act

Notice is hereby given that the under mentioned borrower(s)/Co-Borrower(s)/ guarantor(s)/mortgagor(s) who have defaulted in the repayment of principal and interest of the facilities obtained by them from the Bank and whose facilities account have been classified as Non-Performing Assets (NPA). The notice was issued to them under Section 13(2) of the Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) on their last known addresses but they have been returned un-served and as such they are hereby informed by way of this public notice.

| Name of Borrowers, Co-borrowers, Mortgagors                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Details of Secured Asset                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. M/s P K Fabrics Through (Borrower) Its Proprietor Pawan Kumar Bhumbia C/o # 1718/12 St. # 3, Mohalla Fatehgarh Gandhi Nagar Ludhiana 141007. 2. Mr. Pawan Kumar Bhumbia S/o Sita Ram (Co-Borrower & Mortgagor) R/o House # Near Guru Amaradas Nagar Professor Colony, Raiguru Nagar Pakhowal Road Ludhiana 141012. 3. Mrs. Goldy Bhumbia W/o Pawan Kumar Bhumbia (Co-Borrower) R/o House # Near Guru Amaradas Nagar Professor Colony, Raiguru Nagar Pakhowal Road Ludhiana 141012.                                             | Property No.1 'All the piece & Parcel of the Property measuring area 239 Sq Yds i.e. MC # XXXVI-545' (as per S form 1 for the year 2028-2019) Comprised in Kharsa # 21/12/2-9, 552-933 Khata # 3633419 to 422 as per Jamabandi for the year 2008-2009. (Khata # 365/422 as per Jamabandi for the year 2013-2014, situated at village Jawadli H B # 160, Abadi Known as Gobind Nagar Pakhowal Road Ludhiana 'Boundaries: East:- Road No. 17, West:- Dandri Singh, North:- Road No. 20, South:- Balwant Singh |
| Property # 2: All the piece & parcel of the property i.e. House # B-2-1718/16/1 measuring 34.44 Sq Yds out of 72.88 Sq Yds. comprised in Kharsa # 731-734-732, Khata # 448/506/ 684/507 582/668 as per Jamabandi for the year 2004-2005 ( Khata # 451/510 as per Jamabandi for the year 2014-2015) situated at village taraf Mahal Bhagat. Hadbast # 164 Abadi Known as Mohalla Sohan Singh Nagar Tehsil & District Ludhiana 'Boundaries: East:- Ajay Kumar, West:- Iqbal Singh, orth:- Street 12 'Wide, South :- Charanjit Singh | Mortgagor: Mr. Pawan Kumar Bhumbia S/o Sita Ram                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| Date of NPA 15-04-2026 Date of Notice 20-07-2026 O/s. As per 13(2) Notice: Rs. 2,39,03,871.06 (Rupees Two Crore Thirty Nine Lakh Three Thousand Eight Hundred Seventy One Rupees and six Paise Only) as on 17.07.2026 Account No./Type of Loan: MOR002300982155 / Credit facility PLN000501506495 / Personal Loan facility                                                                                                                                                                                                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |

The above borrower(s)/Co-Borrower(s)/guarantor(s)/mortgagor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of said 60 days under sub-section (4) of Section 13 of SARFAESI Act. This is to bring to your attention that under Section 13(8) of SARFAESI Act, where the amount of dues of the secured creditor together with all costs, charges and expenses incurred by him is tendered to the secured creditor at any time before the date of publication of notice for the public auction/ tender/ private treaty, the secured asset shall not be sold or transferred by us and no further steps shall be taken by us for transfer or sale of that secured asset.

Date: 05.08.2026, Place: Ludhiana Sd/- (Authorized Officer) YES BANK LIMITED

## YES BANK

Registered and Corporate Office: YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055 India. Also at: Ground Floor, B-XK 2427-928 Govind Nagar Firozpur Road Ludhiana 141007 Also At: SCO No 129-130 2nd floor Sector 9-C Madhya Marg Chandigarh 160009 Email: communications@yesbank.in. CIN: L65190MH2003PLC143249 Website: www.yesbank.in

### [Rule - 8(1)] POSSESSION NOTICE

The undersigned being the Authorized Officer of YES Bank Ltd. under the provisions of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued demand notices calling upon the respective borrowers mentioned hereunder to repay the amounts mentioned in the respective notices u/s 13(2) of the said Act within a period of 60 days. The respective borrowers having failed to repay the said amounts, notice is hereby given to the borrowers and public in general that the undersigned has taken symbolic possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said Rules. The respective borrowers in particular and public in general are hereby cautioned not to deal with the said properties and any dealing with these properties will be subject to the charge of the YES Bank Ltd. for the respective amount mentioned herein below along with interest thereon at contracted rate.

| Name of Borrowers                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Details of secured asset                                                                                                                                                                                                                                                                                                                                                                                         |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1) Rashi Enterprises through its Proprietor Neeraj Bhalla S/o Balwinder Singh Bhalla Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401 (Borrower) (2) Neeraj Bhalla S/o Balwinder Singh Bhalla Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401. (Co-Borrower & Mortgagor) (3) Smt. Swarn Lal W/o Sh. Balwinder Bhalla Address:- Krishna Nagar, Ward No 14, Opp Shiv Model School, Street No. 1, Khanna Ludhiana 14401. Account No: 2479728 | Description of the mortgaged property: Property measuring 0K-10M, comprised in Kharsa No. 2379 Khatta No. 2002-1397 as per Jamabandi for the year 2011-12 situated at Village Khanna Kalan, Tehsil Khanna & Distt Ludhiana. Boundaries: East: Mewa Singh Adm, 70'0", West: Darshan Singh Adm, 70'0", North: Street Adm, 37'6", South: Other Owner Adm, 37'6" Mortgagor: Neeraj Bhalla S/o Balwinder Singh Bhalla |

| Date of Notice U/s 13(2) | Date of Possession | Notice Amount : Rs. 1,41,45,852.73/- (Rupees One Crore Forty-One Lakh Forty Five Thousand Eight Hundred Fifty Two Rupees and Seventy Three Paise Only) due as on 20/04/2026 |
|--------------------------|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 20/04/2026               | 1st Aug 2026       |                                                                                                                                                                             |

| (1) M/s Travel 4 U.Com Through its Prop. Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma Through His Legal Heir Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Also at:- R/o House No. 210, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. (2) M/s Shrinath Palace Through its Prop. Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Also at:- R/o House No. 210, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. (3) Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Also at:- R/o House # 209, Near New Model Town, Regency Town Phagwara District Kapurthala-144401. Being Legal Heir of Late Mr. Ashoo Sharma S/o Parshotam Lal Sharma (4) Smt. Manjul Sharma W/o Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma R/o House No. 209, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. Also At:-Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Being Legal Heir of Late Mr. Ashoo Sharma S/o Parshotam Lal Sharma (5) Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: Through His Legal Heirs, R/o House No. 209, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 (6) Mr. Umesh Sharma S/o Parshotam Lal Sharma Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Also At:- R/o House No. 209, near New Model Town, Regency Town, Phagwara District Kapurthala-144401 ("Borrower and Mortgagor") (7) Smt. Manjul Sharma W/o Mr. Ashoo Sharma S/o Parshotam Lal Sharma R/o House No. 209, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 ("Co-Borrower and Guarantor") Smt. Sonia Sharma W/o Mr. Umesh Sharma S/o Parshotam Lal Sharma R/o House No. 210, near New Model Town, Regency Town, Phagwara District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 ("Co-Borrower and Guarantor") Loan Account #: 985890000082 | Description of the mortgaged property: Property measuring 12 Marla 10.85 Marla (10.85 Marla) bounded as East:- Road, West Building, North No. 211, South:- No. 209 in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 and Tehsil Phagwara & Distt. Kapurthala. Mortgagor: 1. Mr. Umesh Sharma S/o Parshotam Lal Sharma 2. Lt. Mr. Ashoo Sharma S/o Parshotam Lal Sharma Through His Legal Heirs |
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| Date of Notice U/s 13(2) | Date of Possession | Notice Amount : Rs. 1,27,04,656.30/- (Rupees One Crore Twenty Seven Lakh Four Thousand Six Hundred Fifty Six Rupees and Thirty Paise Only) as on 15th May 2026 |
|--------------------------|--------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 18th-May-2026            | 31/07/2026         |                                                                                                                                                                |

| (1) Navneet Chawla (Co-Borrower & Mortgagor) S/o Subhash Chawla Having Address at: 861 C, Adarsh Nagar, Phagwara, Kapurthala, Punjab-144401. (2) Rashmi Chawla (Co-Borrower) W/o Navneet Chawla Having Address at: 861 C, Adarsh Nagar, Phagwara, Kapurthala, Punjab-144401. Loan Account No:- MIC007101521986 | Description of the mortgaged property: 'All that piece and parcel of the immovable property bearing Village Phagwara Garb District Kapurthala. Hadbast No. 7, 14, 3 Marla Plot With A Value of 1/130 Share, 19 Kanal Plot With Registered No. of 10 Marla, Kharsa No. 3508(3-8), 3509(6-0), 4284/3507(4-11), 4285/3510(3-19), 4286/3510(1-12), Vda/5 Dhada Ghat: 4/15/578 Owned By Navneet Chawla, Bounded as Under (as per site): East: House Darshan Ram, West: Kamaljit House, North: Street, Kamaljit House, Mortgagor: Navneet Chawla S/o Subhash Chawla |
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| Date of Notice U/s 13(2) | Date of Possession | Notice Amount : Rs. 14,07,430/- (Rupees Fourteen Lakh Seven Thousand-Four Hundred Thirty Only) as on 02-02-2026 |
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| 5th-Feb-2026             | 31/07/2026         |                                                                                                                 |

| (1) M/s Shrinath Palace Through its Proprietor Mr. Umesh Sharma (Borrower & Mortgagor) Office: Shrinath Palace, Old Post Office Road, Phagwara-144401. Also at:- House No. 210, near New Model Town, Regency Town, Phagwara, District Kapurthala-144401 (2) Late Mr. Ashoo Sharma S/o Parshotam Lal Sharma (Deceased Co-Borrower/Guarantor & Mortgagor) Through His Legal Heirs: R/o House No. 209, near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 (3) Mr. Umesh Sharma (Brother & Legal Heir), R/o House No. 209, near New Model Town, Regency Town, Phagwara, District Kapurthala-14440. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 (4) Smt. Manjul Sharma (Wife & Legal Heir) R/o House No. 209, Near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 (5) Smt. Manjul Sharma W/o Late Mr. Ashoo Sharma (Co-Borrower & Guarantor) R/o House No. 209, Near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. (6) Smt. Sonia Sharma W/o Mr. Umesh Sharma (Co-Borrower & Guarantor) R/o House No. 210, Near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. (7) Mr. Umesh Sharma S/o Parshotam Lal Sharma (Co-Borrower & Mortgagor) R/o House No. 209, Near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. (8) M/s Travel 4 U.Com Through its Proprietor Mr. Umesh Sharma (Borrower & Mortgagor) Through His Legal Heirs: R/o House No. 209, near New Model Town, Regency Town, Phagwara, District Kapurthala-144401. Also at:- Office at:- Shrinath Palace, Old Post Office Road, Phagwara-144401 Loan Account No:- 9858900000052 | Description of the mortgaged property: Property No.1: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 2: House No. 211, measuring 11 Marla situated in Kharsa No. 3545, 7074/3546, 7073/3546 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 3: House No. 209, measuring 13-3/4 Marla situated in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 4: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 5: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 6: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 7: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 8: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 9: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 10: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 11: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 12: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 13: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 14: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 15: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 16: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 17: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 18: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 19: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 20: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 21: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 22: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 23: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 24: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 25: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 26: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 27: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 28: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 209 Mortgagors: Mr. Umesh Sharma & Mr. Ashoo Sharma (Deceased through Legal Heirs) Property No. 29: House No. 210, measuring 11 Marla (10.85 Marla) comprised in Kharsa No. 3545, 7074/3546, 7073/3546, 3549 at Regency Town, Near New Model Town, Phagwara, Tehsil Phagwara & District Kapurthala, Punjab. Boundaries: East: Road 1, West: Building 1 North: Property No. 211 1 South: Property No. 20 |
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| NORTHERN RAILWAY<br>Tender Notice                                                                                                                                     |                                                                                                                                                                                                                                                                 |
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| For & on behalf of the President of India, Chief Workshop Manager, N. Rly. C&W workshop, Jagadhri Workshop/Yamuna Nagar invites open e-tender for the following work: |                                                                                                                                                                                                                                                                 |
| <b>Name of work</b>                                                                                                                                                   | Work of Design, Supply, Installation, Commissioning & Testing of Industry 4.0 Wireless Error-Proof Torquing System for complete data accusation by customized software for LHB Coaches including 3 year post warranty AMC at Jagadhri Workshop Northern Railway |
| <b>Location</b>                                                                                                                                                       | Northern Railway, Carriage & Wagon Repair Shop, Jagadhri Workshop, Yamuna Nagar, Haryana-135002                                                                                                                                                                 |
| <b>Tender Value</b>                                                                                                                                                   | Rs. 3,16,28,563.06 Three crore sixteen lakh twenty eight thousand five hundred sixty three and six paise only                                                                                                                                                   |
| <b>Quantity</b>                                                                                                                                                       | As per Scope                                                                                                                                                                                                                                                    |
| <b>Cost of Tender amount</b>                                                                                                                                          | Nil                                                                                                                                                                                                                                                             |
| <b>Earnest money amount</b>                                                                                                                                           | Rs. 632600/- Six lakh thirty two thousand six hundred only                                                                                                                                                                                                      |
| <b>Completion period of the work</b>                                                                                                                                  | 64 months from the date of issuance of Letter of Acceptance                                                                                                                                                                                                     |
| <b>Date &amp; Time for Submission of tender form</b>                                                                                                                  | 25.08.2026 till 16.30 hrs.                                                                                                                                                                                                                                      |
| <b>Opening of tender</b>                                                                                                                                              | 25.08.2026 till 16.35 hrs.<br>Tender opening will be done any time after the tender closing time. The tenders are not required to be present during the opening. Railway reserves the right to open the tender any time after closing of tender.                |
| <b>Website particulars</b>                                                                                                                                            | www.ireps.gov.in                                                                                                                                                                                                                                                |
| Tender No: 6-S/96/Tender/2025-26/JUD/W/P4 Date: 03.08.2026 2697/2026                                                                                                  |                                                                                                                                                                                                                                                                 |
| Serving Customers With A Smile                                                                                                                                        |                                                                                                                                                                                                                                                                 |

| NORTHERN RAILWAY<br>E-Tender Notice                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                               |                                                                                                                                  |                          |
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| Sr.DEN-III-FZR acting for and on behalf of The President of India invites Open E-Tenders against the below-mentioned works and available on <a href="http://www.ireps.gov.in">www.ireps.gov.in</a> with closing date <b>25.08.2026</b> up to <b>15:00 Hrs</b> . Bidders will be able to submit their original/revised bids only up to closing date and time. Manual offers are not allowed against this tenders, and any such manual offer received shall be ignored. Contractors are allowed to make payments towards the tender document cost and Earnest Money <b>only through the payment modes</b> available on <a href="http://www.ireps.gov.in">www.ireps.gov.in</a> portal, like Net Banking, Debit Card, Credit Card etc. Manual payments through Demand Draft, Banker's Cheque, Deposit Receipt, FDR etc. are not allowed. For more information log on to <a href="http://www.ireps.gov.in">www.ireps.gov.in</a> |                               |                                                                                                                                  |                          |
| Tender Type                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Tendering Section             | Bidding System                                                                                                                   |                          |
| Open                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Works                         | Single Packet System                                                                                                             |                          |
| Date of Uploading Tenders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Bid Starting Date             | Bid Closing Date/Time                                                                                                            |                          |
| 03.08.2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 11.08.2026                    | 25.08.2026, 15:00 Hrs.                                                                                                           |                          |
| S.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Tender No.                    | Details of Tender                                                                                                                |                          |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 75-2026-27-SrDEN-III-FZR      | Rubberization at 56 nos. level crossings in c/wth rubberization at 76 nos. of level crossings in the section of Sr. DEN-III/FZR. |                          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | <b>Advertised Value (Rs.)</b> | <b>Earnest Money</b>                                                                                                             | <b>Validity of Offer</b> |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 5,45,58,932.70                | 10,91,200.00                                                                                                                     | 60 Days                  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                               |                                                                                                                                  | 12 Months                |
| <b>Similar nature of work:- "Road Work or LC Gate Road or Paving Work".</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                               |                                                                                                                                  |                          |
| Note: 1. Before bidding, bidders to check for any corrigendum issued against tender. No. 75-2026-27-SrDEN-III-FZR Date: 04.08.2026 2692/2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                               |                                                                                                                                  |                          |
| SERVING CUSTOMERS WITH A SMILE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                               |                                                                                                                                  |                          |

| PUNJAB STATE POWER CORPORATION LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                              |
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| Regd. Office: PSEB Head Office, The Mall, Patiala - 147001<br>CIN: U40109PB2010SGC03813, Website: <a href="http://www.pspcl.in">www.pspcl.in</a><br>Office: Sr. Executive Engineer, Central Store, PSPCL, Sangrur<br>Mobile No. 96461-22252, email id: sangrurcs2@gmail.com                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                              |
| Tender Enquiry No. 01/2026-27/Cs SANGRUR Dated: 05.08.2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                              |
| Short Term Tender Enquiry                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                              |
| Sr.xen/Central Store, PSPCL, Sangrur invites E-Tender of hiring of 08 No. Vehicles i.e. Four no. 9 MT Truck, Four no. 6 MT capacity along with labour, necessary T.&P. and 05 No. Cranes of minimum capacity 12 MT required for loading, unloading, stacking of material lying in Stores/TRVs and transportation of material i.e. PCC Poles, Transformers, Channel/Angle iron, Flat & other Stores/TRV's materials from Stores/TRVs to the site of work including Inter Store Transportation & other sites as per requirement of PSPCL. Loading, unloading & stacking of any material in/from hired vehicle, PSPCL vehicle or any other vehicle allowed by PSPCL for transportation of material shall be responsibility of contractor. The contractor shall also arrange for transportation, loading, unloading and stacking of material in/from TRYs where TRYs are at different location than Central Store/Outlet Store. For detailed NIT & Tender specifications please refer to <a href="https://eproc.punjab.gov.in">https://eproc.punjab.gov.in</a> from 06.08.2026 10.00 a.m. onwards. |                              |
| Note: Corrigendum and addendum, if any, will be published online at <a href="https://eproc.punjab.gov.in">https://eproc.punjab.gov.in</a> .                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                              |
| C 770/26                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | DPR/Pb/1079/12/2026-27/13959 |

| Capital Small Finance Bank                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                           |
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| Capital Small Finance Bank Limited<br>H.O: MIDAS Corporate Park, 3rd Floor, 37 G.T. Road, Jalandhar City                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                           |
| POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                           |
| Whereas the undersigned being the authorized officer of the Capital Small Finance Bank Limited (formerly Capital Local Area Bank Limited), under the Securitisation and Reconstruction of the financial assets and enforcement of security interest (Act, 2002 (54 OF 2002)) and in exercise of powers conferred under section 13(12) read with rule 9 of the security interest (Enforcement) rules, 2002 issued demand notice dated <b>12-05-2026</b> calling upon the borrowers 1. <b>Mr. Daljeet Singh</b> C/o Surinderpal Singh R/o H.No. 196, Street No. 1, Gurudwara Sahib, Alhoran Kalan, Alhoran Kalan, Nabha, Patiala, Punjab-147021. 2. <b>Mrs. Simarjit Kaur</b> C/o Daljeet Singh R/o H.No. 196, Street No. 1, Gurudwara Sahib, Lachman Nagar, Alhoran Kalan, Nabha, Patiala, Punjab-147021. (hereinafter referred to as Borrowers) and Guarantor namely 3. <b>Mr. Rajiv Kumar @ Rajeev Kumar</b> S/o Roop Singh R/o H.No. 241, Gali No.1, New Patel Nagar, Nabha, Patiala, Punjab-147021. (hereinafter referred to as Guarantors) to repay the amount outstanding in LAP/013602002590 of Rs. 5,18,049.06 as on the date of Demand Notice amounting to 60 days from the date of said notice. |                                           |
| The borrowers having failed to repay the entire outstanding amount, notice is hereby given to the borrowers and Guarantor and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of said act read with Rule 9.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                           |
| The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured asset.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                           |
| The borrowers and Guarantor in particular & the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Capital Small Finance Bank Limited for an amount outstanding in LAP/013602002590 of Rs. 5,18,049.06 along with future interest w.e. 01-05-2026.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                           |
| DESCRIPTION OF IMMOVABLE PROPERTY                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                           |
| Primary Security: Equitable mortgage of Immovable Property:- All the part and Parcel of Property measuring 1 Biswa 17 1/2 Biswas ( 93.75 Sq. Yards ) situated at Lachman Nagar, Alhoran, Tehsil Nabha, Distt. Patiala owned by Mr. Daljeet Singh S/o M. Surinderpal Singh vide Sale deed bearing document no. 2020-21/771/1748 Dated-09-10-2020.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                           |
| Place : Nabha, Patiala                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Dated: 04.08.2026 Sd/- Authorized Officer |

| E-AUCTION<br>SALE NOTICE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               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upon                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ARMB- JALANDHAR<br>Company Bagh, Civil Lines, Jalandhar-144001,<br>Phone: 0181-4697613, email: cs8249@pnbbank.in |                                    | E-AUCTION<br>SALE NOTICE                                                                                                                                                                                                                                                                                   |  |
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| STATUTORY 15/30 DAYS SALE NOTICE TO GENERAL PUBLIC UNDER RULE 6(2) & 8(6)(9)(1) READ WITH RULE 6 & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002 OF SARFAESI ACT PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTY/IES                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  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| 1. The Sale will be done through e-auction platform provided at the Website <a href="https://baanknet.com">https://baanknet.com</a> .<br>2. EMD & KYC will be done online through portal <a href="https://baanknet.com">https://baanknet.com</a> .<br>3. BAANKNET HELP DESK NO. +91 82912 20220, or write email support.baanknet@psballiance.com.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 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| E-Auction Sale Notice for Sale of Movable/Immovable Assets under the 'Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to Rule 6(2) & 8(6)(9)(1) READ WITH RULE 6 & 9 of the Security Interest (Enforcement) Rule, 2002 Notice is hereby given to the public in general and in particular to the borrower (s), mortgagor(s) and Guarantor (s) that the below described Movable/Immovable property(ies) mortgaged/charged to the Secured Creditor, the constructive/physical (whichever is applicable) possession of which has been taken by the Authorized officer of Punjab National Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on date of Sale, for recovery of amount, as mentioned below due to the Punjab National Bank secured Creditor from below Named borrower(s), mortgagor(s) and Guarantor (s). A short description of the movable/Immovable property with known encumbrances, if any, are mentioned as under.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                  |                                    |                                                                                                                                                                                                                                                                                                            |  |
| Sr. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Name of Branch<br>Account Name         | Property ID:<br>Description of the Immovable<br>Properties Mortgaged/Owner's Name<br>(mortgagors of property(ies))                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | A) Dt. Of Demand Notice u/s 13(2) of SARFAESI ACT 2002, B) Outstanding amount as on, C) Possession Date u/s 13(2) of SARFAESI ACT 2002, D) Nature of Possession Symbolic/Physical/ Constructive                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | A) Reserve Price (Rs. in Lacs)<br>B) Earnest Money Deposit<br>C) Bid Increase Amount                             | Date/ Time of E-Auction            | Details of the encumbrances known to the secured creditors                                                                                                                                                                                                                                                 |  |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | PNB-072000-Jalandhar, New Grain Market | Property ID- PUNB072706686: Commercial Land & Building comprising of Cold Storage, Hotel and showroom measuring 11 Kanal 19 Marlas, situated at G T Road, Village Paragpur, NH-1, Tehsil & District Jalandhar, Hadbast No. 225, Comprised in Khata No. 292/371, as per Jamabandi for the year 2017-18, Khewat No. 291/292, Khatauni No. 359/360, Khasra No. 241 (9-8), 948/242 (2-11), as per Jamabandi for the year 2022-23, standing in the names of Sh. Hemant Narang & Paras Narang Boundaries: East: Nangal Kara Khan Road 138'-09", West: M/s Nand Lal- Sohani Lal etc. 138'-02", North: G T Road 226'-00", South: Ashok Kumar, Tripathi Nagar 247'-06" (This property is primarily mortgaged in the loan account of M/s Narang Cold Storage and extended Charge in M/s R.S. Traders, M/s Narang Sons, M/s M.H. Traders & M/s Neelkanth Marketing) | A) 23.02.2026<br>B) Account 1: M/s MH Traders- Rs.4,09,28,972.02 (Rupees Four Crore Nine Lakh Twenty Eight Thousand Nine Hundred Seventy Two and Zero Two Paisa only), Account 2: M/s Narang Cold Storage- Rs. 5,65,20,513.03 (Rs. Five Crore Sixty Five Lakh Twenty Thousand Five Hundred Thirteen and zero Three paise only), Account 3: M/s Narang Sons- Rs. 11,44,43,362.26 (Rupees Eleven Crores Fourteen Lakhs Forty Four Thousand Three Hundred Sixty Two and Twenty Six Paise only), Account 4: M/s Neelkanth Marketing- Rs. 5,08,89,987.33 (Rs. Five crore Eight Lakh Eighty Nine Thousand Nine Hundred Eighty Seven and Thirty Three paise only), Account 5- M/s R.S. Traders- Rs.7,69,56,481.27 (Rs Seven Crore Sixty Nine Lakh Fifty Six Thousand Four Hundred Eighty One and Twenty Seven Paise only) as on 31.01.2026+ future intt along with cost & charges untilt payment in full<br>C) 30.04.2026 (Symbolic Possession)/04.06.2026 (Physical Possession of part property)<br>D) Symbolic Possession/Physical possession (The bank on 04.06.2026 took physical possession of the Gradias Hotel & Bar (Part of 11K-19M) However as per the CWP Nos. 17267, 17273, 17274, 17452 and 17473 of 2026 Order of Punjab & Haryana High Court dated 29.05.2026 the borrower is directed to hand over the physical possession of the Cold Storage (remaining part of the total property measuring 11K-19M) by 01.10.2026. Others :-not known to bank | Rs. 43,02,00,000/-<br>Rs. 4,30,20,000/-<br>Rs. 10,00,000/-                                                       | 24.08.2026 at 11:00 AM to 04:00 PM | As per CWP Nos. 17267, 17273, 17274, 17452 and 17473 of 2026 Order dated 29.05.2026 of Punjab & Haryana High Court the borrower(s) is directed to hand over the physical possession of the Cold Storage (remaining part of the total property measuring 11K-19M) by 01.10.2026. Others :-not known to bank |  |
| TERMS AND CONDITIONS OF E-AUCTION SALE:- The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions. 1. The particulars of Secured Assets specified in the Schedule herein above have been stated to the best of the information of the Authorized Officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in this proclamation. 2. The Authorized Officer or the Bank shall not be responsible for any charge, lien, encumbrance, or any other dues to the Government or anyone else in respect of properties (E-Auctioned). The intending Bidder is advised to make their own independent inquiries regarding the encumbrances on the property including statutory liabilities, arrears of property tax, electricity dues etc. 3. All statutory dues/attendant charges/other dues including registration charges, stamp duty, taxes etc. shall have to be borne by the purchaser. If any property ID/NOC/Clearances/Any other formalities required for registration of IP in name of bidder, the formalities and charges have to be borne by the bidder. If IP is sold on Symbolic possession it shall not be responsibility of the Bank to deliver physical possession of the IP. Bank shall give only symbolic possession of the IP after sale. 4. It is the responsibility of intending Bidder(s) to properly read the Sale Notice, Terms & conditions of e-auction, Help Manual on operational part of e-Auction and follow them strictly. 5. The bidder should ensure proper internet connectivity, power back-up etc. The Bank shall not be liable for any disruption due to internet failure, power failure or technical reasons or reasons/contingencies affecting the e-auctions. 6. The intending Bidders/Purchasers are requested to register on portal <a href="https://baanknet.com">https://baanknet.com</a> using their mobile number and email-id. Further, they will upload the requisite KYC documents. Once the KYC documents are verified by e-auction service provider (may take 2 or more working days), the intending Bidders/Purchasers has to transfer the EMD amount using online mode in his Global EMD Wallet. Only after having submitted EMD in his Wallet, the intending bidder will be able to bid on the date of e-auction. 7. The successful bidder shall have to deposit 25% of the bid amount, less EMD amount deposited, on the same day or not later than the next working day and the remaining amount shall be paid within 15 days from the date of auction. 8. For detailed terms and conditions of the sale, please refer, <a href="https://baanknet.com">https://baanknet.com</a> or contact our office ARMB Jalandhar, Authorised Office, E-Mail ID: cs8249@pnbbank.in. STATUTORY 15/30 DAYS SALE NOTICE UNDER RULE 6(2) & 8(6)(9)(1) READ WITH RULE 6 & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002 OF SARFAESI ACT. |                                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                  |                                    |                                                                                                                                                                                                                                                                                                            |  |
| DATE: 05-08-2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       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                                                                                                                                                                            | AUTHORISED OFFICER, PUNJAB NATIONAL BANK                                                                         |                                    |                                                                                                                                                                                                                                                                                                            |  |

| FORM G<br>INVITATION FOR EXPRESSION OF INTEREST FOR<br>INODAYA FOODS PRIVATE LIMITED<br>Manufacturing of Milk & Milk Products in Kurukshetra, India<br>(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |                                                                                                                                                                                             |
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| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                      |                                                                                                                                                                                             |
| 1. Name of the corporate debtor along with PAN/ CIN LLP No.                                                                                                                                                                                                                                                               | INODAYA FOODS PRIVATE LIMITED<br>PAN : AABCJ897E<br>CIN: U15202HR2006PTC038441                                                                                                              |
| 2. Address of the registered office                                                                                                                                                                                                                                                                                       | H.B. 364, Pipli Ladwa Road, VPO Mathana, Tehsil Thanesar, Kurukshetra, Kurukshetra, Haryana-136131                                                                                          |
| 3. URL of website,                                                                                                                                                                                                                                                                                                        | No website of the Corporate Debtor                                                                                                                                                          |
| 4. Details of place where majority of fixed assets are located                                                                                                                                                                                                                                                            | H.B. 364, Pipli Ladwa Road, VPO Mathana, Tehsil Thanesar, Kurukshetra, Kurukshetra, Haryana-136131                                                                                          |
| 5. Installed capacity of main products/ services                                                                                                                                                                                                                                                                          | *1.50 Lakhs LTR Milk Per day<br>*12.00 Tons of Milk Powder Per Day                                                                                                                          |
| 6. Quantity and value of main products/ services sold in last financial year                                                                                                                                                                                                                                              | FY 2018-19- Rs. 268.54 Crore<br>FY 2019-20- Rs. 148.71 Crore<br>No information thereafter.                                                                                                  |
| 7. Number of employees/ workmen                                                                                                                                                                                                                                                                                           | NIL                                                                                                                                                                                         |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:                                                                                                                                                                                  | May be obtained by sending email at <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a> . CC: <a href="mailto:cmashaokgupta@gmail.com">cmashaokgupta@gmail.com</a> |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                                                                                                                                                                                                          | May be obtained by sending email at <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a>                                                                            |
| 10. Last date for receipt of expression of interest                                                                                                                                                                                                                                                                       | 22/08/2026                                                                                                                                                                                  |
| 11. Date of issue of provisional list of prospectivesolution applicants                                                                                                                                                                                                                                                   | 29/08/2026                                                                                                                                                                                  |
| 12. Last date for submission of objections to provisional list                                                                                                                                                                                                                                                            | 03/09/2026                                                                                                                                                                                  |
| 13. Date of issue of Finalist of prospectivesolution applicants                                                                                                                                                                                                                                                           | 12/09/2026                                                                                                                                                                                  |
| 14. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospectivesolution applicants                                                                                                                                                                                          | 15/09/2026                                                                                                                                                                                  |
| 15. Last date for submission of Resolution Plans                                                                                                                                                                                                                                                                          | 16.10.2026                                                                                                                                                                                  |
| 16. Process email id to submit Expression of interest                                                                                                                                                                                                                                                                     | <a href="mailto:cirp.inodayafoods@gmail.com">cirp.inodayafoods@gmail.com</a> . CC: <a href="mailto:cmashaokgupta@gmail.com">cmashaokgupta@gmail.com</a>                                     |
| 17. Details of the corporate debtor's registration status as MSME                                                                                                                                                                                                                                                         | Corporate Debtor is not registered as MSME.                                                                                                                                                 |

| THE GURDASPUR CENTRAL COOPERATIVE BANK LTD<br>FULLY COMPUTERIZED BANK |                                                   |
|-----------------------------------------------------------------------|---------------------------------------------------|
|                                                                       | <b>Cooperative Bank</b><br>SADAR BAZAR, GURDASPUR |

| E-AUCTION<br>SALE NOTICE                        |  |
|-------------------------------------------------|--|
| PUBLIC NOTICE FOR SALE OF IMMOVEABLE PROPERTIES |  |

| PUBLIC NOTICE FOR SALE OF IMMOVEABLE PROPERTIES                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        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| DATE / TIME OF E-AUCTION : 09-09-2026 AT 11.00 AM TO 01.00 PM WITH AN EXTENSION OF 10 MINUTES (UNLIMITED)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              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                                       |                                                              |                                                                                                          |  |
| Sale of immovable property mortgaged to Bank under Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (No. 54 of 2002). Whereas, the Authorized Officer of the Cooperative Bank has taken possession of the following properties pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in the following loan accounts with right to sell the same on "AS IS WHERE IS BASIS" AND "AS IS WHAT IS BASIS" for realization of Bank's dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by the sale of the said property. The sale will be done by the undersigned through e-auction platform provided at the website.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             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| Last Date and Time of Submission of EMD through Demand Draft & Documents (Hardcopy) On / Before 07-09-2026 upto 05.00 pm or through Online / NEFT / RTGS Payments and Document (Online) On / Before 08-09-2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Account no. : (EMD Collection)<br>635221110000007<br>IFSC Code : BKID0006352                                                                                                                                                                                                                                     | Name of the Bank : Bank of India, Gurdaspur<br>Account Name : Current Account                       | Name of Beneficiary : Cooperative Bank Main Gurdaspur Branch | Date and Time for Inspection of Properties on 07-09-2026 with Concerned Branch from 10.00 am to 04.00 pm |  |
| Name of the NPA Accounts                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Description of the Immovable Properties                                                                                                                                                                                                                                                                          | Demand Notice Date / Outstanding Amount                                                             | Reserve Price / EMD / Bid Increase Amount                    | Details of the Authorised Officer                                                                        |  |
| (1) Sh. Balbir Singh S/o Sh. Amrik Singh, R/o Prem Nagar Bohranwala, Tehsil Batala, Distt. Gurdaspur (Borrower) and Guarantors (i) Sh. Prabhdayal Singh S/o Sh. Joginder Singh, R/o. Village Jharianwala, P.O. Batala Distt. Gurdaspur (ii) Sh. Rajesh Bhandari S/o Sh. Puran Chaudh, R/o Inside Bhandari Gate, Tehsil Batala, Distt. Gurdaspur.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Property in the name of Sh. Balbir Singh S/o Sh. Amrik Singh Opp. ITI College, Kahnuwan Road, Batala, Distt. Gurdaspur, measuring 535.50 sq yards bearing Khasra No. 23/39 and bounded and less recovery if any, as East: Sh. Ajit Raj, West: Sh. Harbhajan Singh Bajwa, South: Rasta 20 ft. wide, North: Rasta. | 04-08-2021<br>Rs. 52,15,940/-<br>as on 30-06-2021<br>interest, other charges<br>will date affected. | Rs. 76,50,000/-<br>Rs. 7,65,000/-<br>Rs. 10000/-             | Harsimranjit Singh<br>Authorised Officer<br>01871-500753                                                 |  |
| Note: The measurement of above properties, however, be verified by the bidders at site and also from the records of the Revenue Authorities prior to participating in auction.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         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| Terms and Conditions:(1) The e-Auction is being held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" without recourse, by inviting tenders. However the moveable items such as Wood / Marble / Other Raw material / fixture / Machinery / Household Goods etc. will not be part of sale and the bidder will not have any right on such items. (2) To the best of knowledge and information of the Authorised Officer, there is no encumbrance on any property. However, the intending bidders should make their own independent inquiries with all the relative/concerned authorities connected with the subject regarding the encumbrances, title of property put on auction & claims/rights/dues/affecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The properties are being sold with all the existing and future encumbrances whether known or unknown to them or to the bank. The Authorised Officer / Secured Creditor shall not be responsible in any way for any third party claims/rights/dues of whatsoever nature. (3) It shall be the responsibility of the bidders to inspect and satisfy themselves by all ways & means about the properties and specification before submitting their Bid. The inspection of properties put on auction will be permitted to interested bidders as mentioned above. (4) The interested bidders shall submit their EMD through Demand Draft / NEFT / RTGS / Online as mentioned above. Please note that the Cheque shall not be accepted as EMD amount. (5) After Registration by the bidder in the Web Portal, the intending bidder/purchaser is required to get the copies of the following documents uploaded in the Web portal before the Last Date and Time of submission of the Bid Documents: i) Copy of the NEFT RTGS Challan or Demand Draft ii) Copy of PAN Card, iii) Proof of the Identification / Address Proof (KYC) viz self-attested copy of Voter ID Card / Driving License / Passport etc. iv) Copy of Proof of address; without which the Bid is liable to be rejected. Uploading scanned copy of Annexure II and III (mentioned in the Tender Notice) After duly filled up and signing. (6) The interested bidders who require assistance in creating Login ID, Password, uploading data, submitting bid, training on e-bidding process etc., may contact M/s. C1 India Pvt. Ltd., Plot No. 68, 3rd Floor, Sector-44, Gurgaon-122003, Haryana, e-mail ID: support@bankeastauctions.com and Mr. Mithalesh Kumar, Email: mithalesh.kumar@c1india.com and Delhi@c1india.com for any properties above mentioned Authorized Officer during the working days.(7) Only buyers holding valid User ID/Password and confirming payment of EMD through NEFT/RTGS shall be eligible for participating in the e-Auction process.(8) The interested bidder has to submit their Bid Documents (EMD (not below the 10% of the Reserve Price specified above) and required documents (mentioned in Point no. 4) on or before 07-09-2026 upto 05:00 PM by way of hardcopy to the Authorised Officer. Interested bidder who is not able to submit their Bid Documents by way of Hardcopy to the Authorised Officer, submit their Bid Documents through online mode (which is open from date of publishing the e-Auction Event on web portal: bankeastauctions.com) on or before 08-09-2026 after going through the Registering Process (One time) and generating User ID and Password of their own, shall be eligible for participating in the e-Auction Process, subject to due verification (of the documents) and / or approval of the Authorised Officer.(9) During the Online Inter-se Bidding, Bidder can increase their Bid Amount as per the Bid Increase Amount (mentioned above) or its multiple and in case bid is placed during the last 5 minutes of the closing time of the e-Auction, the closing time will automatically get extended for 5 minutes (Unlimited Extensions of 5 minutes duration till the closure of Inter-se Bidding). The bidder who submits the highest bid amount (not below the Reserve Price) on the closure of e-Auction Process shall be declared a Successful Bidder by the Authorised Officer/ Secured Creditor.(10) The Earnest Money Deposit (EMD) of the successful bidder shall be retained onwards part sale consideration and the EMD of unsuccessful bidders shall be refunded. The Earnest Money Deposit shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid, immediately after the acceptance of bid price by the Authorised Officer and the balance 75% of the sale price on or before 15th day of sale or within such extended period as agreed upon in writing by and solely at the discretion of the Authorised Officer. In case of default in payment by the successful bidder, the amount already deposited by the bidder shall be liable to be forfeited and properties shall be put to auction and the defaulting bidder shall have no claim / right in respect of properties / amount.(11) The prospective qualified bidders may avail online training on e-Auction from M/s C1 India Pvt. Ltd. prior to the date of e-Auction. Neither the Authorised Officer/Bank nor M/s. C1 India Pvt. Ltd. shall be liable for any Internet Network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-Auction event.(12) The purchaser shall bear all the applicable stamp duties / additional stamp duty / transfer charges, fees etc. and also all the statutory / non-statutory dues, taxes, rates, assessment charges, fees etc. owing to anybody.(13) The Authorised Officer, who is not bound to accept the highest offer, has the absolute right to accept or reject any or all offer(s) or adjourn / postpone / cancel the e-Auction without assigning any reasons thereof.(14) The bidders advised to go through the detailed Terms and Conditions of e-Auction Process available on the Web Portal of M/s. C1 India Pvt. Ltd., bankeastauctions.com before submitting their bids and taking part in the e-Auction.(15) Special Instructions: Bidding in the last moment should be avoided. Neither Bank nor Service provider shall be responsible for any technical lapse / power / network failure etc. in order to avoid such contingent situations bidders are requested to ensure that they are technically well equipped and has alternatives such as power supply back-up, alternate internet connectivity etc. to ensure process bidding successfully.(16) The sale certificate will be issued in the name of the purchaser/purchased item strictly only after payment of entire sale price amount. |                                                                                                                                                                                                                                                                                                                  |                                                                                                     |                                                              |                                                                                                          |  |
| All concerned to note please this publication is also a Statutory 15 Days Sale Notice under Rule 6(2), 8(6) & 9 of the SARFAESI Act, 2002 to Borrower/Mortgagor/Guarantor.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             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                                       |                                                              |                                                                                                          |  |
| DATE : 06-08-2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                  | PLACE : GURDASPUR                                                                                   |                                                              | AUTHORISED OFFICER                                                                                       |  |

| वन विभाग, पलवल में विविध कार्य करने हेतु ई-निविदायें आमंत्रित करने बारे सूचना                                                                                                                                                                     |         |            |               |            |                                |                  |          |                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|------------|---------------|------------|--------------------------------|------------------|----------|-----------------------------|
| हरियाणा वन विभाग क्षेत्रीय वन मण्डल अधिकारी, पलवल के अधीन जिला पलवल में भिन्न-2 फोरेस्ट ब्लॉक में वानिकी कार्यों को करवाने हेतु पलवल वन मण्डल में पंजीकृत संविदाकारों से ऑनलाइन ई-निविदायें आमंत्रित की जाती हैं जिनका विवरण निम्न प्रकार से है:- |         |            |               |            |                                |                  |          |                             |
| Sr. No.                                                                                                                                                                                                                                           | Year    | Name Range | Name of Block | Tender No. | Particular of works            | Tentative Amount | EMD. Amt | Last date of Bid submission |
| 1                                                                                                                                                                                                                                                 |         | Palwal     |               | 538361     |                                | 1823058          | 36461    | 11/08/2026                  |
| 2                                                                                                                                                                                                                                                 |         | Palwal     | Ghori         | 538366     |                                | 993598           | 19872    | 11/08/2026                  |
| 3                                                                                                                                                                                                                                                 |         |            | Mandkola      | 538370     |                                | 4552797          | 91056    | 11/08/2026                  |
| 4                                                                                                                                                                                                                                                 |         |            | Hodal         | 538371     |                                | 3396997          | 67940    | 11/08/2026                  |
| 5                                                                                                                                                                                                                                                 | 2026-27 | Hodal      | Hassanpur     | 538378     | Main- / New Work of Plantation | 2272409          | 45448    | 11/08/2026                  |
| 6                                                                                                                                                                                                                                                 |         |            | Hathin        | 538383     |                                | 3170056          | 63401    | 11/08/2026                  |
| 7                                                                                                                                                                                                                                                 |         | Palwal     | Palwal        | 538424     |                                | 5327193          | 106544   | 14/08/2026                  |
| 8                                                                                                                                                                                                                                                 |         |            | Mandkola      | 538431     |                                | 14257926         | 285159   | 14/08/2026                  |
| 9                                                                                                                                                                                                                                                 |         |            | Hodal         | 538439     |                                | 10614767         | 212295   | 14/08/2026                  |
| 10                                                                                                                                                                                                                                                |         | Hodal      | Hassanpur     | 538457     |                                | 3820318          | 76406    | 14/08/2026                  |
| 11                                                                                                                                                                                                                                                |         |            | Hathin        | 538448     |                                | 4239245          | 84785    | 14/08/2026                  |
| हस्ता./- वन मण्डल अधिकारी (क्षे), पलवल।                                                                                                                                                                                                           |         |            |               |            |                                |                  |          |                             |

| ICICI Home Finance                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                             | Corporate Office: ICICI Home Finance Company Limited, ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India<br>Branch Office: 1st floor, SCO-146-147, Feroze Gandhi Market, Ludhiana- 141001 |                    |                                       |                                      |                        |                             |                |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|---------------------------------------|--------------------------------------|------------------------|-----------------------------|----------------|
| Notice for sale of immovable assets through Private Treaty                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                             |                                                                                                                                                                                                                      |                    |                                       |                                      |                        |                             |                |
| Sale Notice for Sale of Immovable Assets through Private Treaty under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(9) r/w Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                             |                                                                                                                                                                                                                      |                    |                                       |                                      |                        |                             |                |
| ICICI Home Finance Company Limited (ICICI HFC) conducted several e-Auctions for the sale of the mortgaged property mentioned below, however, all such e-Auctions failed. Now, an interested buyer has approached ICICI HFC with an offer to purchase the said property for an amount of Rs. 14,00,000/-. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", by way of Private Treaty as per the brief particulars given hereunder: |                                                                             |                                                                                                                                                                                                                      |                    |                                       |                                      |                        |                             |                |
| Sr. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Name of Borrower(s)/ Co Borrowers/ Guarantors/Legal Heirs. Loan Account No. | Details of the Secured asset(s) with known encumbrances, if any                                                                                                                                                      | Amount Outstanding | Reserve Price / Earnest Money Deposit | Date and Time of Property Inspection | Date & Time of Auction | One Day Before Auction Date | Sarfoesi Stage |
| (A)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | (B)                                                                         | (C)                                                                                                                                                                                                                  | (D)                | (E)                                   | (F)                                  | (G)                    | (H)                         |                |